

## **LOK SABHA**

List of Questions for ORAL ANSWERS  
*Thursday, March 20, 2025/Phalgun 29, 1946 (Saka)*

**(Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs )**

**Total Number of Questions - 20**

### **Captive Status of Power Projects**

†\*281. Shri Gajendra Singh Patel:  
Shri Jashubhai Bhilubhai Rathva:

Will the Minister of POWER

be pleased to state:

(a) the details of the specific criteria proposed to be adopted for determining the captive status of power projects;

(b) the systems likely to be introduced to measure the impact of energy efficiency initiatives in various sectors;

(c) the manner in which State Governments would be held accountable for implementing energy efficiency retrofit guidelines; and

(d) the manner in which India's strategy with regard to energy efficiency is compared to international best practices?

### **Aviation Infrastructure under UDAN Scheme**

\*282. Shri Vijay Kumar Dubey:  
Shri Janardan Mishra:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the number of airports, heliports and water aerodromes sanctioned and operationalized under the UDAN scheme during the last year;

(b) the reasons for any shortfall in achieving the targets;

(c) the specific initiatives undertaken by the Government to enhance cargo handling capacity at airports; and

(d) whether the Government has taken any steps to address the challenges faced by airlines in aircraft leasing and financing and if so, the details thereof?

### **Common Central Secretariat Building**

\*283. Shri Raja A:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the progress of construction of common Central Secretariat Building in Central Vista in New Delhi for housing various Offices of the Government;

- (b) the time by which various Offices would be shifting to the new building;
- (c) the manner in which these old Bhawans would be used in the future and their maintenance would be carried out; and
- (d) the details of total expenditure budgeted and sanctioned for the whole project, year-wise?

### **Transparency in Process of Reducing Toll Fees**

\*284. Shri Dineshbhai Makwana:  
Shri Dharambir Singh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the manner in which the Government would ensure transparency in the process of reducing toll fees;
- (b) whether the verification reports be publicly accessible to prevent discrepancies, if so, the details thereof; and
- (c) whether the Government would review and rationalise toll fees on highways passing through Bhiwani-Mahendargarh Lok Sabha Constituency considering public demand and regional connectivity issues, if so, the details thereof?

### **Jal Jeevan Mission in Mahasamund**

†\*285. Smt. Roopkumari Choudhary:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the number of household tap connections provided so far under the Jal Jeevan Mission (JJM) in Mahasamund, Dhamtari and Gariaband districts of Mahasamund Lok Sabha Constituency; and
- (b) the total number of approved projects along with the number of works completed and yet to be completed?

### **Clean Drinking Water to All by 2025**

\*286. Shri Pushpendra Saroj:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the measures taken/being taken by the Government to ensure availability of clean drinking water for all by 2025; and
- (b) the manner in which the river pollution is being tackled, particularly in the Ganga and the Yamuna rivers?

### **Construction of Stop Dams on Vindhyachal Hills**

†\*287. Shri Darshan Singh Choudhary:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government has any plan to construct small stop dams on the Vindhyachal hills in Hoshangabad Lok Sabha Constituency;
- (b) if so, the details thereof; and
- (c) the specific recommendations made by the experts for water conservation?

### **Upgradation of NH-719**

†\*288. Smt. Sandhya Ray:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the Government proposes to expand Bhind-Etawah-Gwalior National Highway (NH) No. 719 into a four/six-lane highway and if so, the details thereof;
- (b) whether there has been any delay in the expansion of the said National Highway despite the approval of its Detailed Project Report (DPR) and if so, the reasons therefor; and
- (c) the assistance provided by the Government to the families of the victims of accidents on the said National Highway?

### **Scams on Toll Booths**

†\*289. Shri Virendra Singh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the Government is aware about the scam carried out through fake software at toll booths/bridges on National Highways (NHs) under National Highways Authority of India (NHAI), if so, the details thereof;
- (b) whether the Government proposes to conduct an investigation into all toll booths/bridges across the country, if so, the details thereof; and
- (c) the quantum of funds involved in the scam that have come to light so far and the action taken by the Government thereon?

### **Operation of Unmanned Aircraft System**

\*290. Shri Sachithanantham R:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) the different kinds of aircraft systems that are currently allowed legally in the country along with the purposes for which their operations are permitted;
- (b) whether the Government has framed any rules for the operation of Unmanned Aircraft System (UAS); and
- (c) if so, the details thereof?

### **Educational Programmes for STs**

\*291. Shri Sukhdeo Bhagat:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether it is a fact that there has been low literacy rate among Scheduled Tribes (STs) despite various initiatives taken by the Government and if so, the details thereof;

(b) the specific measures undertaken by the Government to address the low literacy rate among Scheduled Tribes;

(c) the steps taken to resolve challenges/bottlenecks in the Ashram Schools Scheme including the lack of infrastructure and staffing which have left over forty percent of sanctioned schools non-operational;

(d) the manner in which the Government is ensuring timely disbursement of funds under the Post-Matric Scholarship Scheme, which supports over twenty-two lakh tribal students; and

(e) whether the Government has implemented concrete measures to rectify these failures and ensure efficient implementation of tribal education programmes and if so, the details thereof?

### **Community-based Groundwater Management Practices**

\*292. Shri Yaduveer Wadiyar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the specific initiatives taken to address the groundwater depletion in Karnataka;

(b) whether any community-based groundwater management practices have been implemented in Mysuru district and if so, the details thereof; and

(c) whether there are any plans to construct recharge wells and check dams in Kodagu's hilly terrain and if so, the details thereof?

### **Modification in Central Share for States under JJM**

\*293. Shri Rao Rajendra Singh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government intends to provide Central Assistance to the States in the ratio of 90:10 instead of 50:50 ratio, especially for the desert areas by revisiting the current guidelines under the Jal Jeevan Mission (JJM);

(b) if so, the details thereof along with the time by which it is likely to be done; and

(c) if not, the reasons therefor?

### **Contribution of MSMEs in GDP and Export**

†\*294. Shri Lumba Ram Chaudhary:

Smt. Kamlesh Jangde:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the share of Micro, Small, and Medium Enterprises (MSME) products in the total Gross Domestic Product (GDP) of the country along with the growth recorded therein during the last ten years as compared to the period from 2004 to 2010;

(b) the quantum of MSME products being exported at present, State-wise, particularly from

Chhattisgarh;

(c) whether the Union Government has formulated any policy to enhance exports of the said products in the future and if so, the details thereof; and

(d) whether any scheme is being considered to increase the participation of women in MSMEs in the country and if so, the details thereof, State-wise?

### **Expansion of CGD Network**

\*295. Smt. Bijuli Kalita Medhi:  
Shri Hasmukhbhai Somabhai Patel:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the current status of the City Gas Distribution (CGD) network expansion across the country, State/UT-wise including Himachal Pradesh and NCT of Delhi;

(b) whether the Government has introduced any subsidies or incentives for consumers switching from LPG to PNG;

(c) if so, the details thereof; and

(d) the estimated timeline for PNG availability in Tier-2 and Tier-3 cities?

### **Smart City Projects in Tamil Nadu**

\*296. Shri Eswarasamy K:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the number of slums demolished in selected smart cities for developmental projects, particularly in Tamil Nadu;

(b) whether any guidelines have been issued to State Governments to provide rehabilitation to the people living in slums before land is acquired for developmental purposes under Smart Cities Mission and if so, the details thereof;

(c) the details of the funds sanctioned, released and utilised so far under the said mission for rehabilitation of people living in slums; and

(d) the details of the rehabilitation projects to be started or under implementation in the said cities particularly in Tamil Nadu?

### **Role of Arghyam in Integrating Technology-based Solutions into Water Governance**

\*297. Ms. Bansuri Swaraj:  
Shri Mitesh Patel Bakabhai:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the role of Arghyam in integrating technology-driven solutions into water governance and the manner in which this would impact decision-making in the Water, Sanitation and Hygiene sector;

(b) the manner in which the development of Digital Public Infrastructure under this partnership would enhance the implementation of the Jal Jeevan Mission and Swachh Bharat Mission;

(c) the key technological components of the proposed digital ecosystem and the manner in

which they would contribute to sustainable water management and sanitation services; and

(d) the manner in which State institutions are proposed to be strengthened under this initiative to ensure efficient operation and maintenance of water assets?

### **Challenges Faced by MSMEs**

†\*298. Shri Chhotelal:  
Adv. Chandra Shekhar:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether it is a fact that the Medium, Small and Micro Enterprises (MSMEs) are facing challenges including issues such as formalization and inclusion, limited access to finance, markets, technology and digitalization, infrastructural bottlenecks and skilling; and

(b) if so, the initiatives/measures being taken by the Government to remove these bottlenecks, strengthen MSMEs and enhance their competitiveness?

### **User Development Fee**

\*299. Prof. Varsha Eknath Gaikwad:  
Smt. Supriya Sule:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the percentage of the increased User Development Fee and other charges that are reinvested into improving airport infrastructure and facilities;

(b) whether the Government has issued any guidelines to ensure that these revenues are directed towards passenger-centric improvements rather than private profit maximization and if so, the details thereof along with the mechanism in place to ensure it;

(c) whether there is transparency in the collection and utilization of passenger fees for development of airports and if so, the details thereof;

(d) whether the Government or the Airports Economic Regulatory Authority publishes reports on the manner of spending passenger fees and if so, the details thereof;

(e) the steps taken by the Government to ensure that private airport operators maintain financial accountability regarding these revenues;

(f) whether the passengers have observed noticeable improvements in airport infrastructure and services in return for the increased airport charges and if so, the details thereof; and

(g) the key enhancements made across major private and public airports during the last three years?

### **Constitution of Town Vending Committees in Urban Local Bodies**

\*300. Shri Raja Ram Singh:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the number of urban local bodies that have conducted a survey of street vendors and constituted Town Vending Committees as per the mandate of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014, State-wise;

(b) the steps taken by the Government to ensure that the survey of street vendors is carried out and the Town Vending Committees are established in every urban local body in every State;

(c) whether the Government is aware that the Delhi Police registered the first FIR under section two hundred eighty-five of the Bharatiya Nyaya Sanhita against a street vendor and if so, the details thereof; and

(d) whether the Government is planning to clarify that this provision and other such provisions do not override the rights of street vendors guaranteed under the Constitution and the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 and if so, the details thereof?

New Delhi  
Thursday, March 13, 2025/  
Phalgun 22, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

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## Remarks

## LOK SABHA

List of Questions for WRITTEN ANSWERS  
Thursday, March 20, 2025/Phalgun 29, 1946 (Saka)

(Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs )

Total Number of Questions - 230

### Green Corridors

†3221. Shri Utkarsh Verma Madhur:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) whether the Government has any plan to set up green corridors in the cities to protect biodiversity and to promote socio-economic aspects; and
- (b) if so, the details thereof along with the number of cities having green corridors, State-wise?

### Waste Management under ODF in Andhra Pradesh

3222. Dr. D. Purandeswari:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the data has been accumulated on the number of beneficiaries who have the State of achieved Open Defecation Free status in the State of Andhra Pradesh during 2024 as part of its Untied Grants and if so, the details thereof;
- (b) the details on the management and treatment of household waste, particularly human excreta and faecal sludge management;
- (c) whether these funds have initiated new community-level waste management programmes and if so, the details thereof;
- (d) the details on the new techniques used for the waste management in 2024; and
- (e) the details of the funds utilized by the State during the last two years and the current year, year-wise?

### Inclusion of Valmiki Community in ST List

3223. Smt. D K Aruna:  
Dr. Byreddy Shabari:  
Shri G Lakshminarayana:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether the Government has received any proposals from the State Governments of Andhra Pradesh and Telangana to include the Valmiki or Boya community in the Scheduled Tribes (ST) list, who are presently categorized under Backward Classes (BC) and if so, the details thereof;

(b) the reasons for any delay in the evaluation and approval of the said proposals along with the action taken thereon;

(c) whether the Government has set any criteria to assess the said proposals and constituted an expert committee to review those and if so, the details thereof;

(d) whether it is a fact that the Valmiki or Boya community do not have any caste-based profession, lack a continuous income source and is considered among the weaker sections and if so, the details thereof;

(e) whether the said community has already been granted Scheduled Tribe status in Karnataka and in some parts of Andhra Pradesh, especially in Srikakulam district and if so, the details thereof;

(f) whether, based on the recommendations of Chellappa Committee, Telangana Legislative Assembly has passed unanimous resolution twice to include the community in the ST list and sent the proposal to the Union Government and if so, the details thereof along with the action taken thereon; and

(g) the expected timeline for a final decision on the inclusion of the said community in the ST list?

### **Villages under Pradhan Mantri Janjatiya Unnat Gram Abhiyaan**

†3224. Shri Rajkumar Roat:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the number of villages selected so far under the Pradhan Mantri Janjatiya Unnat Gram Abhiyan (PMJUGA) in tribal-dominated areas along with the number of villages benefited and yet to be benefited, State-wise;

(b) whether the tribal communities are provided with health, education, skill development and infrastructure development under the said abhiyaan and if so, the details thereof;

(c) the number of works undertaken under the said abhiyaan in Dungarpur-Banswara of Banswara Parliamentary Constituency, gram panchayat-wise; and

(d) whether the Government proposes to expand the coverage of the said abhiyaan by increasing the budget and if so, the details thereof?

### **Natural Gas Exploration in Kerala-Konkan Offshore Block**

3225. Dr. M P Abdussamad Samadani:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the preliminary examination conducted by Oil India Ltd. (OIL) in 2020 in the Kerala-Konkan offshore block that lies in the shallow waters off the west coast of Kerala region had found any possibilities for natural gas exploration in the sea off the Kollam coast and if so, the details thereof; and

(b) whether Oil India Ltd. has entered into any tie-up with any firm for deep gas exploration in the region, if so, the details thereof?

**Increasing of Ethanol Blending beyond 20%**

3226. Shri Anurag Sharma:  
Shri Jaswantsinh Sumanbhai Bhabhor:  
Shri Bhojraj Nag:  
Shri Jashubhai Bhilubhai Rathva:  
Shri Ramesh Awasthi:  
Smt. Roopkumari Choudhary:  
Shri P C Mohan:  
Shri Lumba Ram Chaudhary:  
Shri Captain Brijesh Chowta:  
Shri Gajendra Singh Patel:  
Shri Alok Sharma:  
Shri Praveen Patel:  
Shri Janardan Mishra:  
Shri Khagen Murmu:  
Dr. Hemant Vishnu Savara:  
Dr. K Sudhakar:  
Shri Shivmangal Singh Tomar:  
Shri Chavda Vinod Lakhamshi:  
Shri Manoj Tiwari:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the specific timeline being considered for increasing ethanol blending beyond 20 percent;
- (b) the measures taken/being taken to address potential vehicle compatibility issues with higher ethanol blends;
- (c) the manner in which the increased ethanol blending target will impact India's agricultural sector particularly sugarcane and maize production;
- (d) the manner in which farmers and ethanol producers would be incentivized to scale up production sustainably;
- (e) the manner in which the Government plans to balance maize and sugarcane allocation between ethanol production and food supply chains to ensure food security while advancing renewable energy initiatives; and
- (f) the manner in which the farmers of Karnataka have benefited from this program so far and the future procurement planned from farmers of Karnataka?

### **Credit Support to MSMEs**

3227. Shri P P Chaudhary:  
 Shri Jaswantsinh Sumanbhai Bhabhor:  
 Shri Bhojraj Nag:  
 Shri Jashubhai Bhilubhai Rathva:  
 Shri P C Mohan:  
 Smt. Smita Uday Wagh:  
 Shri Damodar Agrawal:  
 Shri Bhartruhari Mahtab:  
 Shri Shrirang Appa Chandu Barne:  
 Dr. Rajesh Mishra:  
 Shri Vijay Kumar Dubey:  
 Shri Dharambir Singh:  
 Smt. Aparajita Sarangi:  
 Shri Kanwar Singh Tanwar:  
 Shri Praveen Patel:  
 Shri Manoj Tiwari:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government has increased the ceiling of investment and turnover for categorisation of MSMEs in the country, if so, the details thereof;

(b) the specific mechanisms put in place to ensure that MSMEs can effectively scale up to meet the revised investment and turnover limits;

(c) the steps taken to ensure that banks and financial institutions actually extend the enhanced credit guarantee cover to eligible MSMEs and startups;

(d) the safeguards in place to prevent misuse of credit schemes or fraudulent loan applications;

(e) whether there is any special provision for rural and women-led micro enterprises to access these credit cards easily, if so, the details thereof;

(f) the number of people benefited under the scheme, State/UT-wise, particularly in Sidhi Parliamentary Constituency; and

(g) whether the Government has any targeted initiatives or financial support schemes specifically for MSMEs to promote entrepreneurship and industrial growth in the country, if so, the details thereof, State/UT-wise, particularly in the Bhiwani-Mahendragarh Lok Sabha Constituency?

### **Underutilization of Funds allocated under PMKSY**

3228. Shri Azad Kirti Jha:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the reasons for the underutilization of funds allocated under the PMKSY Scheme during the current and previous financial years;

(b) whether the Government has assessed the impact of the reduction in the Budget Estimate for 2024-25 on the effective implementation of the scheme, if so, the details thereof;

(c) the steps taken/being taken by the Government to ensure better utilization of funds, particularly under the Scheduled Caste Sub Plan (SCSP), Standard Temperature and Pressure (STP) and North Eastern Railway (NER) heads;

(d) whether the terms and conditions under these heads are being revisited to address the lack of response from the intended beneficiaries, if so, the details thereof;

(e) whether the Government has held consultations with stakeholders to identify the needs and requirements of the sector to reinvigorate the scheme, if so, the details thereof; and

(f) the timeline for implementing the corrective measures to ensure the effective utilization of the allocated funds?

### **Training Programme on Operation and Management of Rural Water Supply Schemes**

†3229. Shri Dilip Saikia:

Shri Jaswantsinh Sumanbhai Bhabhor:

Shri Dineshbhai Makwana:

Shri Bidyut Baran Mahato:

Shri Yogender Chandolia:

Smt. Bharti Pardhi:

Shri Khagen Murmu:

Smt. Kamlesh Jangde:

Shri Arun Govil:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has organized five-day training programme for engineers on Operation and Management of Rural Water Supply Scheme in Andaman and Nicobar Islands;

(b) if so, the key objectives thereof;

(c) whether the said training module is likely to be extended to all the States/Union Territories and if so, the details thereof along with the timeline fixed for its implementation across the country, particularly in Madhya Pradesh;

(d) whether the Government is contemplating to prepare any rule for groundwater extraction in Chhattisgarh and if so, the details thereof;

(e) whether the Government proposes to introduce a mandatory training and certification programme for all engineers involved in water supply management in view of the growing challenges in rural water supply and if so, the details thereof; and

(f) whether the Government is likely to consider a nationwide demand-side water management framework to optimize water usage and if so, the details thereof along with the steps taken/likely to be taken in this regard?

### **Status of Housing for All under PMAY-U**

3230. Dr. Anand Kumar:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the status of Housing for All under Pradhan Mantri Awas Yojana - Urban (PMAY-U);

(b) the number of beneficiaries registered along with the number of houses sanctioned and completed under PMAY-U in Uttar Pradesh, particularly in Bahraich Parliamentary Constituency;

(c) the number of approved houses under PMAY-U where the construction work is yet to be completed in Bahraich Parliamentary Constituency since 2020, block-wise;

(d) whether the houses are yet to be approved in the said Constituency and if so, the reasons therefor; and

(e) the details and the time by which the target of Housing for All is likely to be achieved?

### **Implementation of Smart Cities Mission**

†3231. Smt. Delkar Kalaben Mohanbhai:  
Shri Gyaneshwar Patil:  
Shri Bhumare Sandipanrao Asaram:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the progress made in the implementation of the Smart Cities Mission along with the number of cities that have successfully completed their projects;

(b) the manner in which the Government is addressing urban infrastructure related challenges, particularly in rapidly growing cities in the Union Territory of Dadra and Nagar Haveli, Khandwa Parliamentary Constituency of Madhya Pradesh and Sambhajinagar district of Maharashtra; and

(c) the details of the corrective steps taken by the Government in this regard?

### **Daily Consumption of Petroleum Products**

3232. Shri Kamakhya Prasad Tasa:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the daily consumption of petroleum oils in India;

(b) the types of petroleum oils produced and used in the cars across the country;

(c) whether there are any parameters used to fix the rates of the petroleum products in the country, if so, the details thereof; and

(d) the monitoring system in place for fixing the rates and ensuring qualities of these products?

### **Authorized Halal Certification Agencies**

3233. Dr. Ganapathy Rajkumar P:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the revenue generated under Halal Certification by the authorized Halal Certification Agencies in the country;

(b) the details of the authorized Halal Certification Agencies and the norms for Halal Certification, State-wise;

(c) whether many of vegetarian products are also under Halal Certification and if so, the details thereof along with the products which are certified under Halal Certification in the country; and

(d) whether there is any proposal to review Halal Certification in the country and if so, the details thereof?

### **Railway Over Bridge in Mangalpur**

†3234. Shri Sunil Kumar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is aware of the Railway Over Bridge (ROB) being constructed at Mangalpur in the Balmikinagar Parliamentary Constituency, if so, the details thereof;

(b) whether it is true that the construction of this ROB is progressing at a very slow pace and that its quality is not satisfactory, if so, the details thereof; and

(c) whether the Government will direct the concerned authorities to ensure the quality of construction and timely completion of the Mangalpur Railway Over Bridge, if so, the details thereof?

### **Support to MSMEs**

3235. Smt. Kamaljeet Sehwat:  
Shri Vishweshwar Hegde Kageri:  
Shri Mitesh Patel Bakabhai:  
Shri Dushyant Singh:  
Shri Yaduveer Wadiyar:  
Shri Jugal Kishore:  
Shri Hasmukhbhai Somabhai Patel:  
Shri Madhavaneni Raghunandan Rao:  
Shri Jagdambika Pal:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the manner in which the increase in investment and turnover limits for MSME classification impact small businesses and their ability to expand;

(b) the measures in place to ensure that MSMEs can fully utilize the additional working capital provided under the revised classification limits;

(c) the long-term vision with the Ministry for sustaining growth in the MSME sector beyond this budget cycle, particularly in light of global economic challenges; and

(d) the additional policy measures can MSMEs expect in the coming years to further ease access to capital and promote business expansion?

### **Depletion of Groundwater Level**

†3236. Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the measures taken/being taken by the Government to prevent the depletion of groundwater levels in the country;

(b) the success rate of the programmes being implemented for groundwater recharge;

(c) the details and names of the districts which fall in the category of areas facing severe water crisis; and

(d) the steps taken/being taken by the Government for the water conservation in such States, State-wise?

### **Allocation of Funds to the Food Processing Sector**

3237. Dr. Nishikant Dubey:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) the details of the funds allocated, released and utilized for enhancing the food processing sector during the Fiscal Years from 2019-20 to 2023-24, State and Union Territory-wise;
- (b) the details of credit-linked financial assistance provided to the entrepreneurs for setting up of the food processing and preservation industries during the said period; and
- (c) the number of beneficiaries and the total amount disbursed so far?

#### **Quality of Drinking Water under JJM in Rural Households in Tamil Nadu**

3238. Shri Selvam G:  
Shri Navaskani K:  
Shri C N Annadurai:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the measures taken/being taken by the Government under the Jal Jeevan Mission (JJM) to ensure the quality of drinking water supplied to rural households in Tamil Nadu;
- (b) the details of the testing facilities established for monitoring water quality;
- (c) the steps taken/being taken by the Government to address contamination issues, particularly in fluoride and arsenic-affected areas;
- (d) the impact of JJM on the health and livelihoods of rural women and children;
- (e) the number of households where women have been relieved of the burden of fetching water due to JJM;
- (f) the steps taken/being taken by the Government to implement JJM in water-stressed and drought-prone areas along with the percentage of coverage achieved in such areas; and
- (g) whether any special assistance is provided/being provided by the Government to address the challenges in these regions and if so, the details thereof?

#### **Inclusion of various Castes in ST List in Chhattisgarh**

3239. Shri Chintamani Maharaj:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Chhattisgarh to include various castes in the list of Scheduled Tribes (ST) and if so, the details thereof;
- (b) the reasons for the pendency of the said proposal received from the said State Government;
- (c) whether any time-limit has been fixed to dispose of such proposals and if so, the details thereof; and
- (d) the details of the obstacles being faced in the upliftment of the proposed castes due to the long pendency of the said proposals along with the factual position thereon?

#### **Implementation of Van Dhan Vikas Yojana**

3240. Shri K Sudhakaran:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the total number of Van Dhan Kendras established under the Van Dhan Vikas Yojana till the current year i.e. 2025;

(b) the funds allocated and utilised for promoting tribal entrepreneurship under the said yojana during the last year; and

(c) the impact of the said yojana on tribal livelihoods and income levels, based on Government assessments?

### **PM-Vishwakarma Scheme**

3241. Shri Sanjay Dina Patil:  
 Shri Bhaskar Murlidhar Bhagare:  
 Smt. Supriya Sule:  
 Shri Mohite Patil Dhairyasheel Rajsinh:  
 Dr. Amol Ramsing Kolhe:  
 Shri Bajrang Manohar Sonwane:  
 Prof. Varsha Eknath Gaikwad:  
 Shri Amar Sharadrao Kale:  
 Shri Nilesh Dnyandev Lanke:  
 Shri Bhumare Sandipanrao Asaram:  
 Dr. Shivaji Bandappa Kalge:  
 Smt. Delkar Kalaben Mohanbhai:  
 Shri Gyaneshwar Patil:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the steps that are being taken to enhance the skills of traditional artisans to meet modern market demands under PM-Vishwakarma Scheme;

(b) the measures that have been taken to ensure that artisans trained under the said scheme get sustainable employment opportunities;

(c) whether the Government has evaluated and improved market access for traditional artisans and craftsmen and if so, the details thereof;

(d) the number of beneficiaries who have received financial assistance under the said scheme State/UT-wise;

(e) whether there are any measures to ensure affordable interest rates for loans provided to artisans under this scheme and if so, the details thereof;

(f) the mechanisms that are in place to monitor the implementation of the said scheme and evaluate its impact; and

(g) the number of artisans faced difficulties in availing loans due to stringent eligibility criteria and the steps taken/proposed to be taken by the Government for relaxing these criteria to ensure that more beneficiaries can access financial assistance?

### **Cluster Development Programme**

3242. Shri Bhaskar Murlidhar Bhagare:  
 Smt. Supriya Sule:  
 Dr. Amol Ramsing Kolhe:  
 Prof. Varsha Eknath Gaikwad:  
 Shri Amar Sharadrao Kale:  
 Shri Nilesh Dnyandev Lanke:  
 Shri Sanjay Dina Patil:  
 Shri Mohite Patil Dhairyasheel Rajsinh:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of sector-specific Micro, Small, and Medium Enterprises (MSMEs) clusters established in Maharashtra under the Cluster Development Programme (CDP);

(b) the types of industries covered under these clusters, such as textiles, handicrafts or agro-based industries;

(c) the number of MSMEs benefiting from these clusters and the steps being taken to expand sector-specific clusters in the State;

(d) whether the CDP in Maharashtra includes provisions for technology upgradation of MSMEs;

(e) if so, the details of such initiatives and the sectors prioritized for technology support under the programme;

(f) the amount of financial assistance provided to MSMEs for technology improvement under the programme;

(g) the impact of these measures on productivity and competitiveness of MSMEs in the State;

(h) whether the Government provides marketing and export promotion support to MSME clusters in Maharashtra, if so, the number of clusters from Maharashtra that have benefited from such initiatives; and

(i) whether the Government has received proposals for new MSME clusters in Maharashtra under the CDP and if so, the details of these proposals and their current status thereof?

### **Expansion of City Gas Distribution Network**

†3243. Shri Devesh Shakya:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the current status of the City Gas Distribution (CGD) network expansion in Etah and Kasganj districts;

(b) whether the Government has formulated any concrete plan to ensure the availability of Piped Natural Gas (PNG) and Compressed Natural Gas (CNG) in Etah and Kasganj, if so, the details thereof;

(c) the work completed so far under this plan and the future roadmap;

(d) the number of households, industrial units and transport vehicles targeted to be connected to the CGD network in Etah and Kasganj; and

(e) whether the Government is taking any special measures to expedite the completion of this project and if so, the details thereof?

### **PNG Connections by BPCL**

3244. Dr. Alok Kumar Suman:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether it is a fact that the Petroleum and Natural Gas Regulatory Board is not monitoring the Piped Natural Gas connections being provided by the Bharat Petroleum Corporation Limited causing delay in connections;

(b) if so, the details and the progress made thereof;

(c) whether it is a fact that Minimum Work Programme target mandated by the Petroleum and Natural Gas Regulatory Board (PNGRB) has not been achieved in PNG connections in the geographical area in Gopalganj, Siwan, West Champaran, East Champaran and Deoria districts;

(d) if so, the details thereof; and

(e) the details of the target set for providing the Piped Natural Gas Connection in district Gopalganj along with the total number of Piped Natural Gas connections installed as on date?

### **Construction of NHs in North Eastern States**

†3245. Shri Sanjay Haribhau Jadhav:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the number of National Highways (NHs) constructed on the borders connecting China, Bhutan, Nepal and Bangladesh; and

(b) the number of highways proposed for development during the last five years and the number of highways where construction work has commenced?

### **Inclusion of PVTGs under PM-JANMAN**

†3246. Shri Imran Masood:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the number of beneficiaries registered under the Pradhan Mantri Janjati Adivasi Maha Abhiyan (PM-JANMAN) scheme, State-wise;

(b) the measures being taken by the Government to address the challenges faced by Particularly Vulnerable Tribal Groups (PVTGs) in accessing welfare schemes; and

(c) the manner in which the Government is planning to include the PVTGs under the said scheme who do not have Aadhaar or MGNREGA job cards?

### **Schemes Funded by HUDCO**

†3247. Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:  
Shri Arvind Ganpat Sawant:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the loans are provided by the Housing and Urban Development Corporation Limited (HUDCO) to needy persons under various schemes and if so, the provisions and criteria thereof;

(b) the number of schemes financed by HUDCO during the last five years and the current year, State-wise, particularly district-wise for Maharashtra;

(c) whether some schemes financed by HUDCO were not approved by certain State Governments during the said period;

(d) if so, the details thereof and the steps taken by the Government to make HUDCO-financed schemes more viable for States;

(e) whether a large number of States have sought assistance from HUDCO for housing construction and if so, the details thereof, State-wise, particularly district-wise for Maharashtra along with HUDCO's response thereto;

(f) whether the Government proposes any special schemes under this initiative for aspirational districts and if so, the details thereof, district-wise, particularly for Osmanabad Parliamentary Constituency; and

(g) the steps taken by the Government to enhance HUDCO's resource base and expand its operations during the current financial year?

#### **Self Reliant India Fund**

3248. Shri Putta Mahesh Kumar:  
Shri Magunta Sreenivasulu Reddy:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government has undertaken any recent survey/study regarding the implementation of the Self-Reliant India Fund (SRI Fund) during the last five years;

(b) if so, the details of the total number of Micro, Small, and Medium Enterprises that have applied, been assessed and deemed viable for equity support during the last five years, State-wise, especially Prakasam and Eluru districts of Andhra Pradesh;

(c) the total amount of funds allocated, released and utilized under the SRI Fund across the country, State-wise and district-wise in Andhra Pradesh particularly in the above said districts;

(d) whether the Government has considered expanding the scope of the Micro, Small, and Medium Enterprises covered under the SRI Fund, if so, the details thereof; and

(e) whether the Government has conducted any awareness campaign regarding the SRI Fund across the country, if so, the details thereof?

#### **Recession of Glaciers**

3249. Shri Asaduddin Owaisi:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the total number of glaciers in the country along with their distribution across States and Union Territories;

(b) whether the Government has conducted studies to monitor the status and rate of recession of glaciers in the country and if so, the details thereof;

(c) whether the Government has measured the extent of glacial retreat for individual glaciers and if so, the details thereof indicating the data on the amount of retreat recorded for each glacier

during the last two decades;

(d) the key findings of such studies including the impact of glacial retreat on water availability, ecosystems and local communities; and

(e) the steps taken/being taken by the Government to mitigate the adverse effects of glacier recession and to enhance long term monitoring mechanisms?

### **NTPC's Water Management Strategy**

3250. Shri Vishnu Dayal Ram:  
Smt. Shobhanaben Mahendrasinh Baraiya:  
Shri Manish Jaiswal:  
Shri Bibhu Prasad Tarai:

Will the Minister of POWER

be pleased to state:

(a) the manner in which NTPC's water management strategy aligns with India's overall sustainability goals in the power sector;

(b) whether there are specific regions or plants where NTPC has achieved the most significant water savings, if so, the details thereof; and

(c) whether there are any new policies or incentives planned to encourage other power companies to adopt similar sustainability practices, if so, the details thereof?

### **Hundred per cent Coverage of Gram Panchayats under JJM in Chhattisgarh**

†3251. Shri Bhojraj Nag:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the number of Gram Panchayats where hundred per cent of households are getting water supply under the Jal Jeevan Mission (JJM) in Kanker, Balod, Kondagaon and Dhamtari districts of Chhattisgarh;

(b) the number of Gram Panchayats where hundred per cent work has been completed and handed over;

(c) the number of Gram Panchayats where work is still incomplete along with the reasons therefor;

(d) the details of the contractors and officials/employees against whom the action has been taken for not completing the work on time;

(e) the details of the complaints received regarding the work of JJM so far since its inception along with the action taken thereon; and

(f) whether the Government has taken Goods and Services Tax (GST) and mineral royalty clearance from all contractors as per rules since the inception of JJM to till date and if so, the details thereof?

### **NHs in Rajasthan**

†3252. Shri Ummeda Ram Beniwal:  
Shri Murari Lal Meena:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the total number of National Highways (NHs) in Rajasthan at present and their operational status along with the current status of traffic density, maintenance/repair work thereof;

(b) whether the Government has received proposals and granted in-principle approval for the construction of new National Highways in the State of Rajasthan during the last ten years particularly in Barmer-Jaisalmer Parliamentary Constituency;

(c) if so, the progress made thereof and the timeline for the commencement and completion of the said works;

(d) the number of proposed NHs in Rajasthan including their length and the estimated expenditure on each such project along with the location-wise major routes thereof;

(e) whether the Government proposes to approve such proposals and the time by which it would be done;

(f) whether the Government is formulating any scheme to accord status of NH to major State highways passing through Dausa Parliamentary Constituency or upgrade them under new NHs in Rajasthan and if so, the current status thereof along with the details of the proposed scheme; and

(g) whether the Government is implementing any specific scheme for the maintenance of the NHs keeping in view their present condition and if so, the details thereof?

### **International Cooperation Scheme**

3253. Dr. Prashant Yadaora Padole:  
Ms. S Jothimani:  
Dr. Dharamvira Gandhi:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the steps taken by the Government to enhance the global competitiveness of MSMEs;

(b) the progress made under the International Cooperation Scheme;

(c) the total financial assistance provided under export promotion schemes for MSMEs during the last year;

(d) the steps taken by the Government to increase MSMEs contribution to GDP;

(e) the challenges faced by MSMEs in accessing global markets; and

(f) the manner in which the Government plans to address them?

### **Expansion of NH-17**

3254. Shri Pradyut Bordoloi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the number of trees felled for the expansion of a section of National Highway (NH)-17; and

(b) the number of trees that were transplanted and their survival rate?

### **Power Capacity Expansion**

3255. Dr. Shashi Tharoor:

Will the Minister of POWER

be pleased to state:

(a) whether there has been any progress on the planned thermal power capacity of 80,000 MW by 2031-32, including the current status of the 28,020 MW under construction and 19,200 MW awarded in the year 2024-25;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the details of the key challenges faced in hydropower expansion;

(d) the details of the key challenges faced in nuclear power expansion with only 7,300 MW under construction against a 100 GW target by 2047;

(e) whether any measures have been taken to tackle the issues of challenging hydropower and nuclear power expansion;

(f) if so, the details thereof and if not, the reasons therefor;

(g) the primary hurdles in integrating renewable energy into the grid—including grid integration, storage and regulation; and

(h) whether any measures are proposed to overcome the same and if so, the details thereof?

### **Status of PMFME Scheme**

3256. Shri Maddila Gurumoorthy:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the status of the implementation of the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFMEs) scheme in the Tirupati Parliamentary Constituency including the number of beneficiaries assisted under the scheme;

(b) the steps taken/being taken to promote and encourage micro food processing enterprises in the Tirupati region particularly among women and marginalized communities;

(c) whether the Government has encountered any challenges in the rollout of the scheme in Tirupati, if so, the details thereof along with the measures taken/being taken to address these challenges to ensure better outreach and support to micro food processing units;

(d) the details of the financial assistance, training and infrastructure support provided to the beneficiaries under the scheme in Tirupati; and

(e) whether any future initiatives are being planned to further boost the growth of the food processing sector in the region and if so, the details thereof?

### **Faecal Bacteria in Ganga River**

3257. Ms Sayani Ghosh:

Shri Murari Lal Meena:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the current status of pollution levels in the Ganga river including faecal pollution in the stretch from Uttarakhand to West Bengal and Rishikesh to Bihar, location-wise;

(b) the details of the health issues occurred due to the high quantum of faecal bacteria in Ganga river and the steps taken/being taken in this regard;

(c) whether the Government is aware that recent reports highlight the high levels of faecal bacteria detected in Ganga river during large spiritual gatherings, if so, the details thereof;

(d) whether the Government is regularly monitoring the level of faecal bacteria in Ganga river, if so, the details and outcome thereof along with the number of times it is examined;

(e) the current status of the campaigns being run by the Government to make the water of

Ganga and other rivers of the country particularly the rivers in Rajasthan free from faecal and other bacteria along with the time by which these campaigns are likely to be assessed for their effectiveness;

(f) the total amount of funds allocated and utilised under the Namami Gange Project for the cleaning and rejuvenation of Ganga river since inception, State/year-wise; and

(g) the specific measures taken/being taken under the said Project to address industrial, municipal and agricultural pollution in the river and the effectiveness of these measures?

### **Mega Food Parks in Odisha**

3258. Shri Pradeep Purohit:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the number of Mega Food Parks sanctioned for Odisha during the last five years and the current year along with their current status;

(b) the details of the Government's plan to establish cold storage facilities and logistics hubs for processed food in Odisha;

(c) the details of the funds allocated for the development of food processing infrastructure in Odisha under the Pradhan Mantri Kisan Sampada Yojana (PMKSY);

(d) whether the Government plans to establish more food processing clusters in Odisha's tribal and rural regions, if so, the details thereof; and

(e) the manner in which the Government is supporting food startups and MSMEs in Odisha's food processing sector?

### **Complaints against Bogus Builders/Developers**

3259. Shri Anup Sanjay Dhotre:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has received any complaints/representations regarding bogus builders/developers who have registered and enlisted a large number of customers for the allotment of economically weaker sections/lower income group houses in the name of the Centrally Sponsored Flagship Scheme i.e., Pradhan Mantri Aawas Yojana (PMAY) and if so, the details thereof;

(b) whether the Government proposes to probe such cases and take punitive action accordingly against such builders/developers and if so, the details thereof;

(c) the total number of complaints received by the Government regarding bogus builders/developers under PMAY, State-wise; and

(d) the action taken/being taken by the Government so far to verify the authenticity of builders/developers registered under PMAY?

### **Tap Water Connections under JJM in Palakkad**

3260. Shri V K Sreekandan:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the total number of Panchayats covered for tap water connections under the Jal Jeevan Mission (JJM) in Palakkad district;
- (b) whether it is a fact that the scheme is being implemented through Central and State shares basis;
- (c) if so, the details thereof; and
- (d) the allocation of funds made under JJM in the said district, Panchayat-wise?

### **Strategic Partnership between TRIFED and other Institutions**

†3261. Shri Radheshyam Rathiya:  
Smt. Mahima Kumari Mewar:  
Shri Damodar Agrawal:  
Smt. Himadri Singh:  
Dr. Manna Lal Rawat:  
Smt. Smita Uday Wagh:  
Shri Naba Charan Majhi:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the details of the institutes with which the Tribal Co-operative Marketing Development Federation of India (TRIFED) has entered into collaboration to encourage tribal entrepreneurs and if so, the details thereof;
- (b) the specific performance indicators set to measure the skill development of tribal artisans under the partnership between TRIFED and Rooftop;
- (c) whether regular audits are proposed to be conducted to assess/ensure the effective implementation and outcomes of this Memorandum of Understanding (MoU) and if so, the details thereof;
- (d) the steps taken to ensure that the benefits of this initiative reach the most marginalized tribal artisans, including Particularly Vulnerable Tribal Groups (PVTGs);
- (e) whether TRIFED has developed any accountability measures to monitor that the tribal artisans are deriving tangible economic benefits from this initiative in terms of skill development, employment generation and market expansion in the country including Jalgaon, Maharashtra and if so, the details thereof;
- (f) the number of tribal artisans likely to be benefitted from this collaboration and the projected impact on their income and livelihood opportunities; and
- (g) whether the Government proposes to scale up similar partnerships with other organizations to further enhance the market reach of tribal products and if so, the details thereof?

### **Circular Economy Forum**

†3262. Shri Chhatrapal Singh Gangwar:  
Shri Ravindra Shukla *Alias* Ravi Kishan:  
Smt. Aparajita Sarangi:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the manner in which the Government is planning to ensure that commitments made at the Circular Economy Forum translate into actionable initiatives at the national level;
- (b) the steps taken/being taken by the Government to make India a global leader in the circular economy;

- (c) the amount of the public funding allocated for implementing the circular economy initiatives discussed at the Forum; and  
 (d) the details of the expected financial returns from these initiatives?

### **Formalization of MSMEs**

3263. Shri Vishaldada Prakashbapu Patil:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) whether the Government is aware of the challenges faced by Micro, Small, and Medium Enterprises (MSMEs) in formalizing their operations and accessing formal credit channels as highlighted in the recent Economic Survey, if so, the details thereof;  
 (b) whether the Government has assessed the manner in which these challenges specifically impact MSMEs in cities and towns like Sangli, if so, the details thereof;  
 (c) the key findings regarding the difficulties faced by MSMEs in such regions in obtaining formal credit and integrating into the formal economy; and  
 (d) whether any specific measures are being implemented to address these challenges and facilitate the formalization of MSMEs, if so, the details thereof?

### **Achievements made under Light House Projects**

3264. Shri P C Mohan:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the progress achieved under the Light House Projects (LHPs) initiative at the national level to promote innovative and sustainable construction technologies for affordable housing along with the number of projects completed so far;  
 (b) whether Karnataka has been selected for any Light House Project under the said initiative and if so, the details thereof;  
 (c) the specific steps taken to adopt new construction technologies in Bengaluru for urban housing needs; and  
 (d) the measures adopted to scale up the use of advanced technologies introduced under LHPs across the country along with the initiatives undertaken to build capacity and awareness among urban planners and builders in Karnataka?

### **Eklavya Schools**

3265. Shri Anurag Singh Thakur:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the increase in budget allocation for Eklavya Schools since 2014;  
 (b) the increase in student enrollment since 2014, State/UT-wise; and  
 (c) the increase in teacher recruitment since 2014, State/UT-wise?

### **Computerization of Property Records**

3266. Shri Anil Yeshwant Desai:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether it is a fact that the Union Government has advised various State Governments to computerize land and property records for better management and to avoid legal disputes regarding ownership;

(b) if so, the details thereof along with the progress made in this regard during the last five years, State-wise; and

(c) whether all immovable properties like houses and land registered with various revenue authorities, SDMs and Registrar offices in different States are being updated and recorded in electronic form to eliminate any chances of forgery and cheating during transfer in future and if so, the details thereof?

### **Houses Built under PMAY-U**

3267. Shri Rajesh Naranbhai Chudasama:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the total number of houses built under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since its inception across the country including Gujarat;

(b) the details of the proposed projects for the coming financial year in Gujarat; and

(c) the name of States that have been the most effective in the implementation of PMAY-U along with the specific reasons, if any, for the same?

### **Budgetary allocation for PM-eBus Sewa Scheme**

3268. Shri Adhikari Deepak Dev:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the budgetary allocation for the PM-eBus Sewa scheme for the financial year 2025-26; and

(b) the details of the total funds sanctioned and released to the State Governments till February 2025, State-wise?

### **Instances of Flight Delays**

3269. Shri Rajmohan Unnithan:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the measures being taken by the Government to address the issue of flight delays and their impact on passengers;

(b) the manner in which the Government is holding airlines accountable for flight delays along with the penalties or incentives in place to ensure timely operations;

(c) the details of any actions taken recently against airlines for repeated instances of flight delays; and

(d) the details of any existing compensation schemes for passengers affected due to flight delays?

### **Economy Zone at Airports**

3270. Shri Matheswaran V S:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to set up economy zones in airports to minimize the higher costs of food and beverages available at airports;

(b) if so, the details thereof along with the timeline fixed for the establishment of such economy zones in airports; and

(c) whether the Government proposes to incorporate State-run dairy companies like Mother Dairy, Aavin, AMUL and Nandini in the said economy zone of airports and if so, the details thereof?

### **Assistance under PMEGP**

3271. Shri K C Venugopal:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Prime Minister's Employment Generation Programme (PMEGP) does not contain any provision for a moratorium period though it promotes microenterprises through first-generation entrepreneurs due to which incipient sickness is noticed in some cases, if so, the reasons therefor;

(b) the number of applications sponsored by the State Government of Kerala during the last five years and the number of cases that have been sanctioned by the Union Government during the same period; and

(c) the time by which the Government plans to sanction the remaining applications?

### **Vijaywada Bypass on NH-16**

3272. Shri Balashowry Vallabhaneni:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details of time and date of proposal for Vijayawada Bypass on NH-16 (Package-III) in Krishna district of Andhra Pradesh was proposed and the date of Government of work on the same;

(b) whether this small stretch is part of the corridor or a standalone stretch is targeted to be completed by March this year;

(c) if so, the status of the progress of work; and

(d) the time by which this small stretch of the bypass is going to be completed?

### **Women Beneficiaries under PM-SVANidhi Scheme**

3273. Shri Navaskani K:  
Shri Selvam G:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the total number of women street vendors availed benefits under PM-SVANidhi scheme in Tamil Nadu;

(b) the measures taken to encourage the participation of women and marginalized communities under the said scheme;

(c) whether the Government has introduced any special incentives or relaxations for SC/ST/OBC and differently-abled street vendors under the said scheme and if so, the details thereof;

(d) the details of the interest subsidy provided to the beneficiaries under the said scheme during the last three years and the current year in Tamil Nadu;

(e) the number of street vendors benefitted from the cashback incentives for digital transactions;

(f) the steps taken/being taken by the Government to promote digital payment adoption among street vendors under the said scheme;

(g) the impact assessment of the said scheme on street vendors' income levels and economic stability; and

(h) whether the Government proposes to expand the said scheme to include higher loan amounts or additional benefits and if so, the details thereof?

### **Initiatives taken to Mitigate Groundwater Contamination**

3274. Shri Kripanath Mallah:  
Shri Vijay Baghel:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the extent to which the Government's initiatives have been effective in reducing groundwater contamination in the country, particularly in Chhattisgarh;

(b) whether the Government proposes to assess the community participation and private sector partnerships to improve groundwater quality management; and

(c) if so, the details thereof in regard to Durg Parliamentary Constituency of Chhattisgarh, district-wise?

### **Expansion of India's Strategic Petroleum Reserves**

3275. Adv. Adoor Prakash:  
Smt. Jyotsna Charandas Mahant:  
Shri Parshottambhai Rupala:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the current storage capacity of India's Strategic Petroleum Reserves (SPR) and the volume of crude oil stored as of 2025;

(b) whether the Government has initiated any plan to expand SPR capacity to enhance energy security, if so, the details thereof;

(c) the status of the proposed public-private partnerships in the expansion of SPR infrastructure;

(d) the steps taken/being taken by the Government to improve strategic crude oil reserves in the country along with the financial advantages resulting from these initiatives;

(e) the current status of crude oil reserves in the country; and

(f) whether any action taken/being taken by the Government to set up Strategic Petroleum Reserves in Rajkot and if so, the details thereof?

### **Implementation of DAJGUA**

3276. Smt. Poonamben Hematbhai Maadam:  
Shri Naveen Jindal:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the salient features of the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) along with the details of allocations and implementation schedule;

(b) the specific interventions of various Ministries and Departments integrated into the said abhiyan along with the physical targets and financial allocations for each of them;

(c) whether the Government has taken steps to identify newly notified tribes into the existing tribal welfare framework and if so, the details thereof; and

(d) whether the Government has taken steps to ensure the smooth rollout and success of the expanded DAJGUA and if so, the details thereof?

### **Irrigation Projects under PMKSY in Tamil Nadu**

3277. Shri Mani A:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the current number of irrigation projects initiated in Tamil Nadu under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), location-wise;

(b) the details of the funds allocated and released for these projects under PMKSY during the last three years and the current year, State and district-wise; and

(c) the details of the process followed in selecting these irrigation projects and releasing funds under PMKSY, including the criteria and methodology adopted to ensure transparency and efficacy?

### **Hydro Power Projects**

3278. Shri Arun Bharti:

Will the Minister of POWER

be pleased to state:

(a) the initiatives undertaken by the Government to declare large hydropower projects as renewable energy sources;

(b) the provisions of Hydro Renewable Energy Consumption Obligation for the designated

consumers;

(c) the measures implemented to rationalize tariffs for hydropower projects and their impact on electricity prices;

(d) the quantum of budgetary support provided for flood moderation and storage hydroelectric projects; and

(e) the progress made in developing the enabling infrastructure like roads, bridges, and transmission lines for harnessing hydro potential?

### **Consumption of Water**

†3279. Shri Anoop Pradhan Valmiki:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government is aware that agriculture is the largest consumer of water in India utilizing 72 percent of total water withdrawals followed by the municipalities (16 percent) and industries (12 percent);

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to encourage the farmers to adopt modern technologies such as drip irrigation, precision agriculture and wastewater recycling to reduce water wastage in agriculture and industries?

### **Beneficiaries under PMUY in West Bengal**

3280. Shri Raju Bista:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the total number of beneficiaries under the PM Ujjwala Yojana (PMUY) in West Bengal, district-wise;

(b) the details of the number of beneficiaries in Darjeeling and Kalimpong districts under the Ujjwala scheme and the total subsidy provided to them;

(c) whether there have been any recent changes in the cost of LPG refill and if so, the details thereof;

(d) whether the Government is aware of the logistic challenges in delivery of LPG refills in hill areas and if so, the details thereof; and

(e) whether the Government has any plan to provide any concession to the distributors in hilly areas of Darjeeling and Kalimpong districts for ensuring home delivery, if so, the details thereof?

### **Subsidy Allocation to LPG Consumers under PMUY**

3281. Dr. M K Vishnu Prasad:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details of the total subsidy allocation for LPG Consumers under the Pradhan Mantri Ujjwala Yojana (PMUY) and regular connections during the last three years, the current year and for the year 2025-26, year-wise;

(b) the reasons for unequal distribution of LPG subsidy between regular connections and

PMUY connections;

(c) whether there is any plan to increase the frequency or amount of subsidy for regular connections; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Customised Credit Card Scheme**

3282. Dr. Kalanidhi Veeraswamy:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the details of the customized credit card scheme for micro enterprises;

(b) whether the Government is planning to ensure the issuance of ten lakh credit cards for micro enterprises in the first year, if so, the steps being taken to reach out to the eligible businesses, especially those in rural and underserved areas;

(c) the eligibility criteria for micro enterprises to qualify for these credit cards and the manner in which the Government would ensure that this scheme benefits micro enterprises across various sectors;

(d) the manner in which the interest rates, repayment schedules and other terms of the credit cards would be structured to ensure that micro enterprises can access affordable financing without overburdening them; and

(e) the Government's plan to monitor and evaluate the impact of this credit card scheme on the growth and sustainability of micro enterprises in the country?

### **EV Adoption and Charging Infrastructure**

3283. Shri Abhishek Banerjee:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has the data on the growth of Electric Vehicle (EV) adoption across the country during the last three fiscal years, if so, the details thereof, with a breakdown by vehicle type, State and user demographics;

(b) the manner in which these figures compare with the targets set in the National Electric Mobility Mission Plan;

(c) the progress made during the current fiscal year in expanding the national network of EV charging stations along with the number of new installations, their geographic distribution categorization by public versus private setups and charging capacity; and

(d) the measures being implemented to address challenges in the EV ecosystem and the manner in which the Government is incentivizing private sector participation to accelerate these efforts?

### **Swachh Bharat Mission 2.0 in Mumbai**

3284. Shri Naresh Ganpat Mhaske:

Dr. Shrikant Eknath Shinde:

Shri Ravindra Dattaram Waikar:

Shri Rajesh Verma:

Smt. Shambhavi:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the total amount of solid waste generated daily in Mumbai, and what percentage of it is scientifically processed or recycled under Swachh Bharat Mission 2.0;
- (b) whether any specific steps have been taken by the Government to improve solid waste collection, segregation and disposal mechanisms, especially in high-density urban areas;
- (c) the manner in which the Government plan to reduce the dependency on landfill dumping along with the policies in place to convert waste into energy or bio-fuel in Maharashtra;
- (d) whether any monitoring mechanisms exist to ensure accountability in municipal waste management and the manner in which the Government is addressing public grievances regarding waste disposal and if so, the details thereof; and
- (e) the Government's long-term vision for sustainable waste management along with the roadmap for introducing circular economy models in urban waste recycling?

### **Hydrocarbon Exploration Projects in Andhra Pradesh**

3285. Shri Magunta Sreenivasulu Reddy:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) whether the Government has implemented any hydrocarbon exploration projects during the last five years and the current year across the country, State/UT-wise;
- (b) if so, the details thereof along with the list of schemes/programs/initiatives undertaken by the Government to increase the exploration of hydrocarbons in the country and the status of their implementation during the last five years and the current year, year-wise;
- (c) the details regarding the hydrocarbon reserves at present in the country, State/UT-wise especially in Andhra Pradesh along with the reserves that have been discovered during the last five years and the current year, year-wise;
- (d) the details regarding the total amount of funds allocated, released and utilised during the last five years and the current year, year, scheme/program and State/UT-wise, especially in Andhra Pradesh; and
- (e) whether the Government has undertaken any steps to increase skilling and training of individuals to improve and assist for the exploration of hydrocarbon reserves in the country and if so, the details thereof?

### **Setting up of Food Processing Units in Bihar**

3286. Dr. Mohammad Jawed:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) whether the Government has plan to set up new food processing units in Bihar including Kishanganj and Purnea districts to enhance the local economy and create employment opportunities and if so, the details thereof;
- (b) the details of the funds allocated for the development of such units in the region and the timeline for their implementation; and
- (c) the initiatives taken/being taken to provide technical and financial support to the local

farmers and the entrepreneurs in Bihar to ensure the success of these new units?

### **Current Status of Jal Jeevan Mission**

3287. Shri Muhammed Hamdullah Sayeed:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the current status of the Jal Jeevan Mission (JJM);
- (b) the number of rural households provided with Functional Household Tap Connections (FHTCs) under the said mission so far;
- (c) the measures taken/being taken by the Government to ensure the quality of water supplied under the said mission; and
- (d) the number of water quality tests conducted during the last year and the current year?

### **Regulations for Plant-based Food Innovation**

3288. Dr. Hemant Vishnu Savara:  
Shri Kanwar Singh Tanwar:  
Dr. Rajesh Mishra:  
Shri Ravindra Shukla *Alias* Ravi Kishan:  
Shri Bhartruhari Mahtab:  
Shri Manoj Tiwari:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) the steps taken/being taken by the Government to create clear and supportive regulations for plant-based food innovation;
- (b) the manner in which World Food India (WFI) 2025 is likely to ensure that plant-based food startups get access to domestic and international markets;
- (c) the details of the mechanisms to be adopted to measure the contribution of this event to sustainable growth and India's net-zero emission target;
- (d) the manner in which the Government proposes to support and promote MSMEs to transform or expand into the plant based food sector; and
- (e) the plan to encourage startups in the Sidhi Parliamentary Constituency?

### **Problems faced by Food Processing Industries**

3289. Prof. Sougata Ray:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) whether the Government has taken any steps to address various issues faced by the food processing industries of the country and if so, the details thereof;
- (b) whether the Government has taken steps to address the issues of fragmented supply chain, inadequate cold storage and warehousing facilities, poor transportation infrastructure, inconsistent quality and safety standards and complex regulatory environment, if so, the details thereof;
- (c) whether the Government is aware of the problems of lack of post-modern mechanization in the sector, if so, the details thereof;

(d) whether the Government provides assistance to set up post-modern machinery in the food processing units of the country, if so, the details thereof; and

(e) the details of the Government assistance provided to procure seasonal products and the steps taken to ensure adequate storage facilities to the industry?

### **Data on Road Accidents**

3290. Shri Krishna Prasad Tenneti:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government maintains data of accidents with details of vehicle manufacturing companies;

(b) if so, the details of number of accidents where Volvo buses have been involved during the last twenty years, State-wise;

(c) the number of deaths that occurred in such accidents, year-wise;

(d) the number of Volvo bus accidents where the bus caught fire; and

(e) whether the Government is aware that Volvo company called back the buses after such incidents for detailed inspection?

### **Status of Electrification in the Tribal Hamlets of West Bengal**

3291. Shri Saumitra Khan:

Will the Minister of POWER

be pleased to state:

(a) the current status of electrification in the tribal hamlets of West Bengal, district-wise;

(b) the details of the funds allocated and utilized for the electrification of tribal areas in the State of West Bengal during the last five years and the current year, year-wise; and

(c) the measures taken/being taken to expedite the electrification process in the tribal regions of West Bengal?

### **River-based Inter-State Disputes**

3292. Shri Charanjit Singh Channi:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has any information about river-based inter-state disputes and if so, the details thereof;

(b) whether the Government has any specific plan to resolve these disputes, if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government has any plan to facilitate coordination among States for equitable water distribution, especially in drought-prone areas, if so, the details thereof and if not, the reasons therefor?

### **Water Sources under JJM**

3293. Shri G M Harish Balayogi:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the details of the water sources utilized for water supply under the Jal Jeevan Mission (JJM), source type, State and district-wise in Andhra Pradesh, especially in Konaseema district;
- (b) the number of tap connections receiving water supply from the above-mentioned sources in Konaseema district, water source-wise;
- (c) the details of the water levels of these sources utilized for JJM in Konaseema district during the last five years and the current year, year-wise;
- (d) whether the Government has assessed the seasonal variations in water availability from these sources and their impact on supply reliability, if so, the details thereof, source-wise;
- (e) the details of the monitoring mechanisms established for tracking water levels of JJM sources, including technologies such as remote sensing, GIS mapping, and IoT-based monitoring for real-time tracking; and
- (f) the remedial steps undertaken/being undertaken by the Government to ensure water level maintenance and replenishment of these sources?

### **Mega Food Parks in Gujarat**

†3294. Smt. Geniben Nagaji Thakor:  
Shri Dhaval Laxmanbhai Patel:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) the current status of the Mega Food Parks established under Mega Food Park Scheme State-wise, including district-wise in Gujarat;
- (b) the details of the number of operational units and facilities available in such Food Parks;
- (c) the details of the benefits observed for the neighbouring districts, including Valsad, in terms of supply chain and market access; and
- (d) the names of the districts where farmers have been benefited under the said scheme?

### **Air Connectivity in NER and Bhubaneswar**

†3295. Dr. Sambit Patra:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) the details of funds allocated and utilized by the Government for connecting the North-Eastern Region of the country with the mainland through air connectivity during the last five years;
- (b) whether the Government has taken any decision to construct new terminals at airports in the North-Eastern Region considering the increasing passenger traffic and if so, the details thereof;
- (c) whether a techno-financial feasibility study has been conducted for the construction of a new terminal under the Bhubaneswar Airport expansion plan and if so, the details thereof;
- (d) the number and names of cities that the Government has decided to connect with Bhubaneswar Airport and the details thereof; and
- (e) whether the Government has formulated any plan to increase the number of international

flights from Bhubaneswar Airport and if so, the details thereof?

### **Financial Assistance Programmes**

3296. Thiru Dayanidhi Maran:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the specific schemes and financial assistance programmes introduced for MSMEs in Tamil Nadu since 2019;

(b) the funds disbursed to MSMEs in Tamil Nadu during the last five years;

(c) the steps taken by the Government to develop MSME clusters and industrial parks in Tamil Nadu during the last five years;

(d) the number of new MSME industrial estates or business incubators set up in Tamil Nadu during the last five years;

(e) whether the Ministry has collaborated with the State Government of Tamil Nadu to improve infrastructure for MSMEs, if so, the details thereof;

(f) the initiatives undertaken to promote technology adoption and digital transformation among MSMEs in Tamil Nadu; and

(g) the number of MSME entrepreneurs in Tamil Nadu who have received skill development training under the Ministry's programmes since 2019?

### **EV Charging Stations**

3297. Shri Anto Antony:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has any plans to introduce a single nationwide mobile application for locating and accessing Electric Vehicle (EV) charging stations;

(b) whether the Government is working on any policies to incentivize faster-charging technologies to reduce long charging times, if so, the details thereof;

(c) the number of public EV charging stations currently operational across the country and the percentage that are non-functional at any given time;

(d) the percentage of EV charging stations that have reported power supply issues in the past year; and

(e) the manner in which the Government is addressing the issue of power outages affecting EV charging infrastructure?

### **LPG Connections under PMUY**

†3298. Shri Vijay Baghel:

Adv Gowaal Kagada Padavi:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether any measures have been taken by the Government to ensure that all eligible beneficiaries under the Socio-Economic, Caste Census list and specified categories become aware of the Pradhan Mantri Ujjwala Yojana (PMUY), if so the details thereof;

(b) the mechanism available to ensure sustained use of LPG by the beneficiaries instead of reverting to conventional fuels;

(c) whether the Government proposes to expand PMUY to include additional subsidy for refill cost to ensure sustainability in use of LPG by poor households, if so, the details thereof, State-wise including Chhattisgarh;

(d) the number of applications received and pending along with the number of beneficiaries under the Pradhan Mantri Ujjwala Yojana (PMUY) during the last five years and the current year in Maharashtra, especially in Nandurbar Parliamentary constituency;

(e) whether the Government proposes to identify the BPL families through Socio Economic Caste based Census data under the said scheme, if so, the details thereof; and

(f) if not, the reasons therefor, along with the data used for identification of BPL families in Rajasthan?

### **Implementation of RERA**

3299. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has assessed the effectiveness of Real Estate Regulatory Authorities (RERAs) across the country in safeguarding homebuyers' interests, particularly in terms of transparency, accountability and grievance redressal and if so, the key findings thereof;

(b) the number of real estate projects, complaints registered and resolved under RERA during the last five years and the current year, State-wise, particularly for Andhra Pradesh;

(c) whether the Government's newly established data collection unit has started compiling State-wise information on RERA's implementation and if so, the timeline for making this data publicly accessible;

(d) whether any irregularities have been identified in RERA project registrations, including cases where projects were registered without proper document verification and if so, the corrective actions taken in this regard; and

(e) the steps taken/being taken by the Government to enhance the effectiveness of RERA websites ensuring mandatory publication of annual reports and quarterly progress updates by the builders for better consumer awareness and market transparency?

### **Construction of Pipelines by IO, BPCL and HPCL**

3300. Shri Chavan Ravindra Vasantao:

Shri Sudheer Gupta:

Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether India's largest refineries, Indian Oil, Bharat Petroleum Corporation Ltd., and Hindustan Petroleum Corporation Ltd., have jointly constructed the world's longest 2800 km pipeline from Kandla, Gujarat to Gorakhpur, Uttar Pradesh and if so, the details thereof;

(b) the total expenditure incurred on the construction of the said pipeline;

(c) whether the said pipeline has been fully operational and commissioned;

(d) if so, the details thereof and if not, the time by which it is likely to be fully operational; and

(e) the extent to which the said pipeline network would reduce the transportation cost of fuel

along with the reduction of the burden of fuel cost on the common public?

### **Breakdown of Household With and Without Electricity**

3301. Shri Gurmeet Singh Meet Hayer:

Will the Minister of POWER

be pleased to state:

(a) the details of the total number of households with and without electricity access across the country, district-wise;

(b) the details of the number of households have and have not 24x7 ensured electricity supply; and

(c) the details of the areas with 24x7 electricity assurance, instances of power downtime reported during the last three years along with reasons and average downtime duration?

### **Urban Challenge Fund**

3302. Shri Selvaganapathi T.M.:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government proposes to set up an Urban Challenge Fund of Rupees one lakh crore to implement the proposals for cities as growth hubs, creative redevelopment of cities and water and sanitation facilities and if so, the details thereof;

(b) whether the Government also proposes to set up a National Geospatial Mission to develop foundational geospatial infrastructure and data and if so, the details thereof;

(c) whether it is a fact that the said mission would facilitate the modernization of land records, urban planning and the design of infrastructure projects; and

(d) if so, the details thereof?

### **Dependence on Global Market Crude Oil for Domestic Use**

3303. Shri Aditya Yadav:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government has taken cognizance of the fact that the country is the world's third-biggest oil importer and consumer and is dependent for crude oil from various sources in the global market to meet its domestic demand; and

(b) if so, the details thereof along with the steps proposed to be taken by the Government keeping in mind that the country's demand for petroleum products is likely to increase in the coming years?

### **CRIF Projects in Telangana**

3304. Shri Arvind Dharmapuri:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the total number of road projects approved under the Central Road and Infrastructure Fund (CRIF) in Telangana during the last five years along with financial outlays, year-wise;
- (b) the total length of roads sanctioned/constructed/pending under CRIF in Telangana, district-wise;
- (c) the budget allocated/utilized for CRIF road projects in Telangana during the last five years along with the details of unspent funds, year-wise;
- (d) whether the Government has conducted any performance audit of CRIF-funded roads in Telangana to assess their quality, durability and impact on regional development, if so, the details thereof; and
- (e) the total number of CRIF-funded road projects in Telangana currently under construction including the expected timeline for their completion?

### **Flyover at CWRDM-Panath Thazham Road in Kozhikode**

3305. Shri M K Raghavan:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the Government proposes to take necessary steps to develop New Mysore-Kutta-Purakkattiri (Kozhikode) Highway and if so, the details thereof; and
- (b) whether the Government has taken any steps for construction of flyover at CWRDM-Panath Thazham Road in Kozhikode district under Central Road and Infrastructure Fund (CRIF) in view of the proposals from Member of Parliament (MP) and the State Government and if so, the details thereof?

### **Dhubri-Phulbari Bridge Project**

3306. Md. Rakibul Hussain:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the current status and the projected timeline for the completion of the Dhubri-Phulbari Bridge project; and
- (b) whether the Government can provide the timeline and roadmap for the completion of the three thousand kilometers of new National Highways proposed by Assam Public Works Department, if so, the details thereof and if not, the reasons therefor?

### **Swachh Bharat Mission (Gramin) in Uttar Pradesh**

†3307. Shri Rajeev Rai:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the current status of the implementation of the Swachh Bharat Mission (Gramin) in Uttar Pradesh;
- (b) whether the Government has succeeded in achieving the target to make all the villages Open Defecation Free (ODF) including the Mau district in Uttar Pradesh;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the time by which the Government is likely to achieve the target to make all the villages

including Mau district Open Defecation Free (ODF) in Uttar Pradesh?

### **Plantation of Trees on NHs**

†3308. Shri Arvind Ganpat Sawant:  
Shri Sanjay Uttamrao Deshmukh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the number of trees planted along National Highways across the country, particularly in Maharashtra during the last three years and the current year, National Highway-wise and district-wise;

(b) whether the Government has planned adequate afforestation along National Highways over the next three years, if so, the details thereof;

(c) whether the Government has taken measures to improve the survival rate of planted saplings, if so, the details thereof;

(d) whether the Government has formulated any plan to involve Non-Governmental Organizations (NGOs) for the maintenance and care of these saplings, if so, the details thereof; and

(e) the manner in which the Government has taken action against road construction companies that have failed to undertake adequate plantation as per policy guidelines?

### **Oil and Natural Gas Deposits in Manipur**

3309. Dr. Angomcha Bimol Akoijam:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether any survey has been conducted by the Government to identify oil and natural gas deposits in Manipur by the Directorate General of Hydrocarbons (DGH) or any other agency, if so, the details of such findings and the Government assessment of these deposits;

(b) whether there is any plan or if any permission has been granted to explore, drill and extract oil and natural gas from Manipur;

(c) if so, the details thereof, including the locations and the terms of such permissions, if any; and

(d) whether any arrangements have been made to benefit local people or the State Government from such endeavours and if so, the details thereof?

### **Global Energy Partnerships**

†3310. Shri Manish Jaiswal:  
Shri Bibhu Prasad Tarai:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the manner in which Global Energy partnerships align with India's long-term energy security and transition goals;

(b) the role of renewable energy and clean fuels in India's global energy cooperation;

(c) the manner in which India plans to attract foreign investment in green hydrogen, biofuels

and carbon capture technologies; and

(d) whether there are any collaborative efforts with global energy firms on research and development in energy efficiency and digital transformation, if so, the details thereof?

### **Monetisation of Highways through ToT**

3311. Shri Sudama Prasad:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the National Highways Authority of India (NHAI) has raised Rs. 8353 crore through monetisation of highways through Toll Operate Transfer (ToT) and if so, the details thereof;

(b) whether the Government concede the slowdown in highway construction due to static project awarding during the Financial Year (FY) 2025-26 and if so, the reasons therefor;

(c) the total length of highways awarded for construction during the last five fiscal years along with a comparison of completion rates, year-wise;

(d) the details of funds raised by NHAI through highway monetization, particularly under the ToT mode during FY 2019-24;

(e) the manner in which the funds have been utilized and the details of the specific projects thereof; and

(f) whether the Government has conducted any Environmental Impact Assessment (EIA) of the awarded highway projects and if so, the details of the report thereof?

### **World Food India Event**

3312. Shri Y S Avinash Reddy:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the total amount spent on the proposals received by the Government during the World Food India 2023 event held at Bharat Mandapam;

(b) the various steps taken/being taken by the Government to provide boost to the food processing industries;

(c) whether the Government has any plan to introduce any Production Linked Incentive (PLI) scheme in the food processing industry sector in the country; and

(d) if so, the details thereof?

### **Cancellations of Flights**

3313. Shri K Radhakrishnan:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the number of flight cancellations and the total scheduled flights under the RCS-UDAN scheme during the last three years, year and State-wise;

(b) the reasons for flight cancellations since 2022, along with the percentage of flights cancelled due to each reason, including operational issues, year and State-wise; and

(c) the different types of aircraft affected by cancellations and the percentage of cancellations

for each aircraft type, including small carriers?

### **Completion of Halwara International Airport**

3314. Shri Amrinder Singh Raja Warring:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has framed an estimated timeline for the completion of the Halwara International Airport project and if so, the details thereof;

(b) whether the completion of the Halwara International Airport would take place as per the deadline/target set for the same; and

(c) if so, the details thereof and if not, the reasons therefor?

### **Expansion of Air Connectivity**

3315. Smt. Mahima Kumari Mewar:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is a fact that air connectivity in the country has improved considerably with setting up of new airports and the regional air connectivity scheme and if so, the details thereof;

(b) whether the Government has conducted any impact assessment of enhanced air connectivity under UDAN scheme on the economic and tourism and if so, the details and the key findings thereof;

(c) the steps being taken by the Government to further strengthen regional air connectivity across the country, particularly in Rajasthan;

(d) whether the Government proposes to enhance financial incentives and infrastructure support for airlines operating under the UDAN scheme; and

(e) if so, the details thereof?

### **Progress of PMKSY in Tamil Nadu**

3316. Shri Malaiyarsan D:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the Pradhan Mantri Kisan Sampada Yojana (PMKSY) along with its progress in Tamil Nadu;

(b) the details of the funds allocated and utilized under the PMKSY in Tamil Nadu during the last three financial years and the current year;

(c) the number of food processing units, cold storage facilities and other related infrastructure set up in Tamil Nadu under this scheme;

(d) the steps taken by the Government to ensure effective implementation of PMKSY in Tamil Nadu, particularly in rural and backward areas; and

(e) the manner in which the Government plans to monitor and assess the impact of the PMKSY in improving the income of farmers and reducing post-harvest losses in Tamil Nadu?

### **Increase in Budget Allocation**

3317. Shri Janardan Singh Sigrwal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Ministry has been provided an increase in its budgetary allocation for the year 2025-26, if so, the details thereof;

(b) whether the Government has earmarked any specific portion of the budget for the development of road infrastructure in the country, if so, the details thereof, State-wise;

(c) whether the Government has planned any new projects for road safety in the coming fiscal year, if so, the details thereof;

(d) whether the Government has provided in the budget for maintenance and upgrading of existing roads in the country, if so, the details thereof, State-wise; and

(e) whether a specific share of the budgetary allocation has been provided for promoting electric vehicle infrastructure in the country, if so, the details thereof?

### **Impact of IGST on MRO**

3318. Dr. Bhola Singh:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has implemented a uniform 5% IGST rate on aircraft and aircraft engine parts to boost the Maintenance, Repair and Overhaul (MRO) industry in the country and if so, the details thereof;

(b) the expected reduction in operational costs for domestic airlines and its anticipated impact on the growth of the MRO sector in the country;

(c) the projected increase in employment opportunities and Foreign Direct Investment (FDI) in the MRO sector as per this policy change;

(d) the estimated growth of MRO industry of the country by 2030, including Government incentives to attract global companies; and

(e) the other policy measures being implemented by the Government to establish India as a global aviation hub for aircraft maintenance and repair?

### **Housing/Shelters for Cold Weather**

3319. Shri Gurjeet Singh Aujla:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government is aware that approximately 6,55,400 deaths occur annually in India due to exposure to extreme cold;

(b) if so, the steps taken by the Government to provide adequate housing and shelter for vulnerable populations during the financial years 2019 to 2024;

(c) the details of the studies conducted to identify the regions most affected by cold-related fatalities, if any;

(d) whether region-specific housing or shelter initiatives have been developed, if so, the details thereof;

(e) whether the Union Government has taken any measures in coordination with the State Governments or NGOs to provide winter clothing, blankets and heating facilities to individuals living in poverty or make shift shelters;

(f) if so, the progress and outcomes of these initiatives to mitigate the impact of cold weather on the vulnerable population; and

(g) whether the Government has proposed any special package for Amritsar and if so, the details thereof?

### **Status of Bharatmala Road Project in Kerala**

3320. Shri Kodikunnil Suresh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of the Bharatmala Pariyojana projects in the State of Kerala including the details of completed ongoing and pending projects;

(b) the total budget allocated for Bharatmala Pariyojana projects in the State of Kerala along with a break-up of funding for each project;

(c) the key objectives and expected outcomes of these projects particularly in terms of improving connectivity, reducing traffic congestion and boosting economic development in the State of Kerala;

(d) the timeline for the completion of major Bharatmala Pariyojana projects in the State of Kerala including the Palakkad-Kozhikode Greenfield Highway and Thiruvananthapuram outer ring road;

(e) whether any specific challenges have been identified in the implementation of the Bharatmala Pariyojana in the State of Kerala and if so, the measures being taken by the Government to overcome them; and

(f) whether the Kayakulam-Adoor-Punalur road is included in the Bharatmala Pariyojana projects in the State of Kerala, if so, the details thereof?

### **Land Erosion along River Ganga's Banks in West Bengal**

3321. Smt. Rachna Banerjee:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government is aware about the land erosion along the river Ganga's banks in Malda, Murshidabad and Hooghly districts including the stretch of Balagarh-Guptypara in West Bengal and if so, the details thereof;

(b) whether the Government has received any representation from local bodies and public representative for formulation of a comprehensive Master Plan to restrain/check the erosion on the river Ganga's banks in Balagarh and adjacent areas and if so, the details thereof;

(c) whether it is true that a large number of villages have been wiped out from the map and the people have become homeless due to land erosion at the said stretch and if so, the details thereof; and

(d) the action taken/proposed to be taken by the Government to formulate a comprehensive Master Plan to restrain/check land erosion on the river Ganga's banks in Hooghly including Balagarh-Guptypara stretch?

### **Violation of Building by-laws and Land Use**

†3322. Shri Ramvir Singh Bidhuri:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the details of the total number of shops sealed in Delhi for violation of building bylaws and land use as per the directions of the Monitoring Committee, area-wise;
- (b) whether the Government proposes to de-seal the said shops; and
- (c) if so, the details of the plan formulated by the Delhi Development Authority (DDA) in this regard?

### **Toll Plazas**

3323. Shri P V Midhun Reddy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the number of toll plazas in the country, State-wise;
- (b) the details of toll plazas constructed in the last five years, State-wise;
- (c) the number of toll plazas operated by contractors and concessionaires in Andhra Pradesh; and
- (d) the details of amount collected in each toll Plazas in the last five years, State-wise?

### **Airports, Heliports and Airstrips in Rajasthan**

†3324. Shri Damodar Agrawal:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) the number of airports, heliports and water aerodromes operational under the UDAN scheme during the last three years in Rajasthan;
- (b) the details of total funds spent on the development, operation and maintenance of airports, heliports and airstrips operated in Rajasthan during the said period, year and location-wise;
- (c) whether the Government has undertaken any special efforts to enhance passenger and cargo handling capacity at airports, airstrips and heliports in Rajasthan; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Implementation of Forest Rights Act, 2006**

3325. Smt. Kanimozhi Karunanidhi:  
Shri Rahul Gandhi:  
Shri Raja Ram Singh:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether the Government is aware of the status of implementation of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and if so, the details thereof, State/UT-wise;

(b) the details of the number of Individual Forest Rights (IFRs) and Community Forest Rights (CFRs) titles provided to people belonging to the ST community and Other Traditional Forest Dwellers (OTFDs) since the implementation of the Forest Rights Act, 2006, State/UT-wise;

(c) whether the Government is also aware that many eligible beneficiaries have been denied titles in several States and if so, the remedial mechanisms in place for such beneficiaries to claim their IFR;

(d) the details of IFR claims filed and rejected along with the details of rejected claims sent for review and re-rejected, State/UT-wise;

(e) the number of applications—individual and collective—received by the Government for grant of pattas under FRA and the number of applications accepted, rejected and are pending during the last five years, year and State/UT-wise;

(f) the action taken by the Government on the forest and other departments officials who are evicting Adivasis and other traditional forest dwellers in the name of illegality; and

(g) whether tribals and Other Forest Dwellers (OFDs) have been evicted due to rejection of claims under the Forest Rights Act and if so, the details of tribals and OFDs evicted since 2019 , State/UT-wise?

### **Emergency Credit Line Guarantee Scheme**

3326. Ms. S Jothimani:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government has set any targets or introduced special initiatives to enhance credit flow to Micro, Small, and Medium Enterprises (MSMEs) under the Emergency Credit Line Guarantee Scheme (ECLGS), if so, the details thereof; and

(b) the number of MSMEs in the Karur Parliamentary Constituency that have availed benefits/assistance under ECLGS during the last three years and the total amount disbursed to them under this scheme, sector-wise breakup thereof?

### **Misleading Claims about Processed Foods**

†3327. Shri Dilleshwar Kamait:

Ms. Bansuri Swaraj:

Shri Bibhu Prasad Tarai:

Shri Biplab Kumar Deb:

Shri Devusinh Chauhan:

Shri Jagdambika Pal:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has formed any committee to counter misleading publicity about processed food;

(b) if so, the details thereof along with the ambit of the committee;

(c) whether the Government has notified the constitution and the terms of reference of the said committee and if so, the details thereof;

(d) the time by which said committee is likely to submit its report to the Government and whether the recommendation would be made available to the public and if so, the details thereof;

(e) the other steps taken/being taken by the Government to prevent misleading publicity about

processed food;

(f) the manner in which the Government ensures that consumer interest are prioritized in regulating food advertising and labeling practices; and

(g) the manner in which the Government plan to strengthen regulatory oversight of digital and social media advertisement that promote misleading claims about processed food items?

### **Construction of Bed Dam at Goddar and Palar Rivers**

3328. Thiru D M Kathir Anand:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has sanctioned any funds for the protection and preservation of River Palar, if so, the details thereof and if not, the reasons therefor;

(b) whether the Government has contributed any funds for the construction of the first bed dam at the confluence of the Goddar and Palar rivers at Erayangadu village in Vellore for the benefit of farmers in Anaicut and K.V. Kuppam regions in Vellore Parliamentary Constituency and if so, the details thereof; and

(c) whether the Government has any plans to support the construction of more bed dams to restore lost river sand and discharge excess rainwater to dry portions of the river and if so, the details thereof?

### **Irregularities in Distribution, Supply and Pricing of Petroleum and Natural Gas**

†3329. Shri Brijmohan Agrawal:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government is aware that irregularities are occurring in the distribution, supply and pricing of Petroleum and Natural Gas in Chhattisgarh, if so the details thereof;

(b) whether the Government has received any complaints regarding short measuring/weighing, black marketing and illegal supply by the petrol pumps, gas agencies and dealers, if so the details thereof;

(c) whether it is true that several industrial units and commercial establishments are illegally using domestic LPG cylinders, causing harm to the general public, if so, the details thereof; and

(d) whether the Government is considering sending a central agency for a thorough investigation of these irregularities and taking strict action against the culprits and if so, the details thereof?

### **Road Projects**

3330. Dr. Kirsan Namdeo:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details and the number of ongoing National Highways (NHs) projects in the country, State and location-wise, particularly in Gadchiroli in Maharashtra;

(b) whether the Government has set any time limit for the construction of the said projects, if so, the details thereof, State and location-wise;

(c) the quantum of funds sanctioned, disbursed and utilized for the said projects, State and project-wise; and

(d) the number of new NHs (in kilometers) proposed to be constructed by the Government in the country, State and NH-wise?

### **Scheme to Inter-link the Rivers**

†3331. Shri Amra Ram:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government proposes to implement a scheme to inter-link the rivers in the country;

(b) if so, the details thereof along with the timeline for its implementation and if not, the reasons therefor;

(c) whether it is a fact that half of the country faces floods during the monsoon season while the other half suffers from drought; and

(d) if so, the details thereof along with the schemes implemented/being implemented to address the said issue?

### **Van Dhan Vikas Kendras in Andhra Pradesh**

3332. Shri Prabhakar Reddy Vemireddy:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the number of Van Dhan Vikas Kendras (VDVKs) set up for value addition activities out of the 4,000 sanctioned VDVKS in Andhra Pradesh, district-wise;

(b) the extent to which TRIFED is providing backward and forward linkages to tribal artisans for marketing tribal products;

(c) whether any assistance/help has been extended to tribals to sell their products online;

(d) if so, the details thereof along with the time-period since when such assistance/help has been provided; and

(e) the total worth (in rupees) of products sold online from Andhra Pradesh during the last two years and the current year, year-wise?

### **Free LPG connections to Women from BPL under PMUY**

3333. Shri Vishnu Datt Sharma:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government is implementing the Pradhan Mantri Ujjwala Yojana (PMUY) to provide free LPG connections to women from Below Poverty Line (BPL) households, especially in the State of Madhya Pradesh and if so, the details thereof;

(b) whether the Government has identified and provided LPG connections to all eligible beneficiaries in the districts of Katni, Panna and the town of Khajuraho in the Khajuraho Lok Sabha constituency;

(c) if so, the details thereof along with the measures taken by the Government to ensure the

success of the scheme; and

(d) if not, the reasons therefor and the steps taken/being taken to address the issue?

### **Solarization of Lift Irrigation Systems in Odisha**

3334. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has undertaken any projects to solarize lift irrigation systems in water-scarce regions of Odisha, particularly in Balangir and Sonapur;

(b) if so, the details thereof along with the number of lift irrigation points being solarized and the financial allocation for the same;

(c) whether any measures are being taken by the Government to ensure timely implementation and maintenance of solar-powered irrigation systems in Odisha, if so, the details thereof; and

(d) whether the Government has any plan to provide special incentives or subsidies for farmer cooperatives and SHGs adopting solar-powered irrigation system, if so, the details thereof?

### **Cameras on NHAI Roads**

†3335. Shri Tanuj Punia:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the total number of roads under the National Highways Authority of India (NHAI) in the country including their length, State-wise;

(b) the number of NHAI roads equipped with cameras and the number of roads where installation is proposed, State-wise;

(c) whether the installation of cameras has resulted in a reduction of accidents on these roads, if so, the details thereof; and

(d) the roadmap for installing cameras on all roads in the country?

### **Charging Time for Electric Vehicles**

3336. Shri Zia Ur Rehman:

Will the Minister of POWER

be pleased to state:

(a) whether the Government is cognizant of the fact that the average charging time for Electric Vehicles (EVs) in India is 1.5 to 2 hours, far exceeding global benchmarks of 30 minutes to one hour for fast chargers; and

(b) if so, the details of the steps taken/proposed to be taken by the Government to reduce the charging time for EVs keeping in mind that these delays further erode consumer confidence in transitioning to EVs?

### **Promotion of MSMEs in Mahesana**

3337. Shri Haribhai Patel:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government is implementing any scheme for the promotion of MSMEs in Mahesana including providing financial support for infrastructure and common facilities, if so, the details of the scheme's objectives and scope;

(b) the total number of projects approved under the scheme in 2024 and the total cost of project and grants provided for these projects;

(c) the key areas supported by the scheme, such as manufacturing, testing, packaging, R&D, product innovation, and skilling activities;

(d) the manner in which the scheme has contributed to the development of MSMEs in the NER, Mahesana and Sikkim and the expected outcomes from these approved projects; and

(e) the total amount of grant released for the scheme in 2024, including the amount allocated for the current financial year and plans for future funding thereof?

#### **PM-Vishwakarma Scheme in Kerala**

3338. Adv Dean Kuriakose:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the total number of beneficiaries registered under the PM Vishwakarma Scheme and the funds sanctioned to the above beneficiaries during the last two years from the State of Kerala, district-wise; and

(b) the breakup of the institutional trades that have been approved under the scheme?

#### **Janashree Bima Yojana**

3339. Shri Tharaniventhan M S:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the details of the Janashree Bima Yojana (JBY) for Khadi Artisans and the total number of Khadi artisans benefited from this scheme in Tamil Nadu so far;

(b) the number of financial assistance provided to Khadi artisans under the said yojana in Tamil Nadu and the manner in which the scheme specifically address their socio-economic welfare;

(c) the steps taken to raise awareness and ensure the registration of Khadi artisans under the said yojana in Tamil Nadu, particularly in rural areas;

(d) the manner in which the said yojana contribute to the economic security and welfare of Khadi artisans in Tamil Nadu, especially in case of accidents, natural calamities or untimely deaths; and

(e) whether there is any plans to expand or improve the benefits of the said yojana for Khadi artisans in Tamil Nadu and if so, the proposed changes thereof?

#### **Command Area Development and Water Management Programme**

†3340. Shri Arun Kumar Sagar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the work is being conducted under Command Area Development and Water Management (CADWM) Programme in the country, particularly in Shahjahanpur Parliamentary Constituency of Uttar Pradesh;

(b) if so, the details and the present status thereof; and

(c) the details of the central funds allocated and utilised so far during the last three years and the current year along with the number of beneficiaries, year and State-wise?

### **Strengthening of Food Processing Equipment Manufacturing Sector**

3341. Shri Baijayant Panda:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has any plans to expand and strengthen the food processing equipment manufacturing sector, if so, the details thereof, including proposed initiatives and incentives in this regard;

(b) if not, the reasons for not prioritizing the expansion of this sector; and

(c) the details of the steps taken/being taken by the Government to attract investments for the local manufacturing of food processing equipments in the country?

### **Entrepreneurship and Skill Development Programmes**

3342. Shri Kesineni Sivanath:

Shri Daggumalla Prasada Rao:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of entrepreneurs trained under various schemes and programmes, State-wise and district-wise for Andhra Pradesh;

(b) the number of women beneficiaries trained and placed under the Entrepreneurship Skill Development Programme (ESDP) scheme till date, State-wise and district-wise for Andhra Pradesh;

(c) the financial assistance offered under the scheme during the last five years, classified State-wise and component-wise; and

(d) the number of new enterprises supported under the Entrepreneurship cum Skill Development Programme (E-SDP) component of the scheme during the last five years, State-wise?

### **Cleaning and Beautification of Yamuna River**

†3343. Shri Satpal Brahamchari:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government is planning to clean and beautify the Yamuna River and if so, the details thereof;

(b) the Total Dissolved Solids (TDS) level of the Yamuna River reported/found in Sonipat Lok Sabha Constituency of Haryana along with the steps taken/being taken by the Government to control pollution in the river; and

(c) the current status of the Environment Flow (E-Flow) monitoring system launched for real-time monitoring of Yamuna River's quality and ecological flow?

### **Operation of Foreign Airlines on Domestic Routes**

†3344. Shri Rahul Kaswan:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is true that the Government is contemplating to allow foreign airlines to operate on domestic routes in the country;

(b) if so, the details thereof;

(c) the names of foreign airlines that have submitted proposals in this regard so far;

(d) the estimated benefits likely to be earned by the Government along with the potential losses likely to be incurred to domestic airlines as a result thereof; and

(e) whether the Government proposes to formulate a scheme to operate aviation services on domestic routes in a cost-effective and adequate manner in the country and if so, the details thereof?

### **Greenfield Airport in Bihar**

†3345. Smt. Vijaylakshmi Devi:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has received any proposals for setting up of new Greenfield airports in Bihar and if so, the details thereof along with the progress made on the said proposals;

(b) the details of the funds allocated and utilised so far for the construction of new Greenfield airports;

(c) the stance of the Government regarding the district-wise land availability proposals received for Greenfield airports; and

(d) whether the Government has finalized the selection of suitable land and if so, the details thereof?

### **Implementation and Progress of National Aquifer Mapping and Management Programme**

3346. Dr. Byreddy Shabari:

Shri Krishna Prasad Tenneti:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the total area covered under the National Aquifer Mapping and Management (NAQUIM) programme, State and year-wise and the extent to which it has been mapped till today, particularly in Andhra Pradesh;

(b) the details of the aquifer mapping in Andhra Pradesh including groundwater availability, recharge potential and contamination risks, district-wise;

(c) the details of the funds allocated, sanctioned and utilized for NAQUIM during the last five years and the current year in Andhra Pradesh, year-wise;

(d) the number of aquifer management plans shared with State and district authorities, their implementation status and the interventions taken based on the recommendations, especially in Nandyal;

(e) the total number of Digital Water Level Recorders installed in Andhra Pradesh under the programme to monitor groundwater levels;

(f) the details concerning the extent of chemical contamination in groundwater identified in the areas already mapped in Andhra Pradesh under the programme; and

(g) the corrective steps taken/being taken by the Government to utilize the contaminated water for various purposes, including drinking and irrigation?

### **Price Rise of Houses**

3347. Shri Sribharat Mathukumilli:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the key drivers behind the trend of steady rise in house prices across major cities along with the manner in which the Government is planning to address affordability concerns for middle-income and first-time buyers;

(b) whether the Government has any data on new housing development projects and if so, the details thereof;

(c) whether it is true that developers are focusing more on premium and high-end segments rather than middle-income and affordable housing segments and if so, the details thereof along with the reasons therefor;

(d) whether the rent prices are rising faster than house prices and if so, the details thereof along with the measures taken/being taken by the Government to protect the tenants from excessive rent increases;

(e) whether it is true that the house prices in some Indian cities are on par with those in developed countries like the U.S. and parts of Europe and if so, the details thereof along with the underlying factors contributing to such price rise; and

(f) the details of specific financial or policy interventions being explored to improve housing affordability and encourage the construction of budget-friendly houses?

### **Problems of Drinking Water Supply and Drainage in Meerut**

†3348. Shri Arun Govil:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government is aware that the growing population and industrialization in Meerut are causing serious issues related to drinking water supply and drainage, leading to inadequate access to clean drinking water for citizens and if so, the details thereof;

(b) whether the Government proposes to introduce a new water supply scheme or expand the Ganga Jal Project for Meerut and if so, the details thereof; and

(c) whether the Government proposes to provide any special assistance for the modernization of the drainage system and improvement of the sewerage system in Meerut and if so, the details thereof?

### **Digi Yatra Biometric Boarding Policy**

3349. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is true that the Digi Yatra Biometric Boarding Policy allows passengers to avail Digi Yatra without providing facial biometric information, if so, the details thereof and the reasons for not advertising/suggesting/providing this option to passengers at airports;

(b) whether it is also true that the Digi Yatra Central Ecosystem has undergone a CERT-In audit between 01.01.2022 and 01.03.2025 and if so, the details thereof along with the findings of such audit;

(c) whether the Government proposes to scale up Digi Yatra to hotels, trains and transport services using its facial recognition architecture and if so, the details thereof along with the measures being taken to ensure that the prevalent issues with Digi Yatra in airports do not get replicated in these services;

(d) whether any stakeholder/public consultation has taken place or would take place before scaling up the Digi Yatra service to various other domains and if so, the details thereof along with the status of availability of consultation documents in public domain;

(e) the details of total funds allocated for the expansion of Digi Yatra across more airports in the country in 2024; and

(f) the details of total funds allocated for the expansion of Digi Yatra into hotels, trains and transport services till 01.03.2025?

### **Flight Facility from Hindon Airport**

3350. Shri Manoj Tiwari:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to start direct flight services from Hindon Airport (Ghaziabad) to Gorakhpur Airport;

(b) if so, the details thereof, including the timeline fixed for commencement of such services, considering that a majority of residents in the area are from this region;

(c) whether any airlines have expressed interest in operating on this route under the UDAN/any other scheme and if so, the details thereof; and

(d) the steps taken by the Government to enhance regional air connectivity from Hindon Airport?

### **Point of Call Status to Tiruchirappalli Airport**

3351. Shri Durai Vaiko:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government considers declaring Tiruchirappalli as a Point of Call (PoC) airport in the Bilateral Air Service Agreement (BASA) between India and Gulf countries; and

(b) if so, the details thereof and if not, the reasons therefor?

### **Power Demand Surge in Assam**

3352. Shri Gaurav Gogoi:

Will the Minister of POWER

be pleased to state:

(a) whether the Government is aware that Assam's power demand is expected to increase to seven thousand megawatts by 2041 according to Assam Power Distribution Company Limited and if so, the details thereof;

(b) the current installed power generation capacity in Assam and the projected capacity additions planned to meet future demand;

(c) the key challenges identified by Assam Power Distribution Company Limited in managing this rising demand, including infrastructure, transmission losses and financial constraints;

(d) the measures taken/being taken to enhance power generation, upgrade transmission and distribution infrastructure and ensure affordable electricity supply to consumers in the State; and

(e) whether the Government is considering renewable energy projects and inter-State power purchase agreements to supplement Assam's energy needs, if so, the details thereof?

### **PACS Plan for Sale of Petroleum Products**

3353. Shri Jai Prakash:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details of the measures taken/being taken to expedite the processing of Primary Agricultural Credit Society (PACS) applications for petrol/diesel outlets and LPG distributorships; and

(b) whether there are any provisions to relax the criterion for PACS, especially in rural areas to encourage better participation and if so, the details thereof?

### **Modernization of Air Navigation Infrastructure**

3354. Shri Kota Srinivasa Poojary:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the steps taken by the Government to modernize air navigation infrastructure and upgrade air traffic management systems to meet the growing demands of air travel;

(b) the key initiatives being considered by the Government to adopt advanced technologies, such as AI and satellite-based navigation, to optimize airspace utilization;

(c) the steps taken to address delays and inefficiencies in the current air traffic management framework to ensure smoother operations and minimize disruptions; and

(d) the measures taken to ensure that failures in Air Traffic Management, during the provision of Air Traffic Services, do not compromise the safe operation of aircraft?

### **Monetization of NHs**

3355. Shri Naveen Jindal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the total length of the National Highways (NHs) in the country;
- (b) the length of NHs monetized thus far along with the revenue earned; and
- (c) the steps taken by the Government to ensure proper maintenance, timely and effective assistance in case of any exigencies and emergencies on the NHs monetized so far?

#### **Direct Flights from Kolkata to Jeddah**

3356. Mr Pathan Yusuf:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether it is a fact that there is no direct flight from Kolkata to Jeddah in Saudi Arabia and if so, the details thereof;
- (b) whether the Government is aware that a huge number of people travel from Kolkata to Jeddah for pilgrimage and if so, the details thereof;
- (c) whether the Government proposes to start a direct flight from Kolkata to Jeddah; and
- (d) if so, the details thereof along with the time by which it is likely to be started and if not, the reasons therefor?

#### **PM Vishwakarma Scheme in Andhra Pradesh**

3357. Dr. C M Ramesh:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) whether it is true that there are nearly one lakh enrolments under PM Vishwakarma Yojana from the district of Anakapalli, Andhra Pradesh;
- (b) if so, the total number of successful registrations at the final stage and the number of e-vouchers issued for toolkits to artisans from Anakapalli district; and
- (c) the details of loans sanctioned out of nearly one lakh enrolments from the said district?

#### **Beneficiaries under PMAY-U in Maharashtra**

†3358. Shri Narayan Tatu Rane:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the total number of beneficiaries allotted houses under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) in Maharashtra;
- (b) the amount of the funds allocated to Maharashtra under the PMAY-U during the last five financial years;
- (c) the number of houses allotted to beneficiaries under the PMAY-U scheme during the said period; and
- (d) the number of remaining eligible beneficiaries in Maharashtra not been provided the funds for housing under the said scheme and the reasons therefor?

### **Tribal Research Institutes in Maharashtra**

†3359. Shri Shyamkumar Daulat Barve:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of the total funds allocated under the Centrally-sponsored scheme 'Tribal Research Institutes (TRIs)' in Maharashtra since 2014, year-wise;

(b) the details of projects approved by Government for socio-cultural and educational activities of tribals across the country, State-wise, particularly for Maharashtra; and

(c) the total funds allocated and the programmes organized for infrastructure, research, documentation activities, training and capacity-building programmes, organization of tribal festivals, promotion of unique cultural heritage and tourism in Maharashtra including Nagpur during the last ten years, district-wise?

### **Development of Airports in Bihar under UDAN Scheme**

3360. Dr. Sanjay Jaiswal:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has received proposals to operationalize new air routes under the UDAN scheme in Bihar, particularly to connect West Champaran and if so, the details thereof along with the status of the said proposals;

(b) whether the Government has conducted any feasibility study for the development of Bettiah Airport in West Champaran and if so, the details thereof along with the findings of these studies; and

(c) the steps taken by the Government to expedite air connectivity in the region?

### **Availability of Ravi-Beas River Water**

3361. Smt. Harsimrat Kaur Badal:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the steps taken/being taken by the Government to reassess the availability of Ravi-Beas rivers waters based on international norms, as requested by Punjab;

(b) the manner in which the Government is planning to address the alarming rate of groundwater depletion in the Punjab given that 76.5% of State's blocks are over-exploited;

(c) whether there are any centrally sponsored schemes specifically aimed at groundwater conservation in Punjab and if so, the details thereof;

(d) the stance of the Government on Punjab's claim to Yamuna waters under the successor state principle as the said State argues while Haryana benefits from Ravi-Beas waters and the reasons for exclusion of Yamuna from apportionment;

(e) whether the Government is providing any technical or financial assistance to Punjab to further enhance its irrigation infrastructure and reduce groundwater dependence, considering the State has increased canal water utilization from 21% to 84% for irrigation, if so, the details thereof; and

(f) the expected timeline for the Ravi-Beas Tribunal's decision?

### **Growth of MSMEs**

3362. Shri Basavaraj Bommai:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

the status of the growth of MSMEs in the country during the last five years, State-wise particularly for the State of Karnataka?

### **Discrepancies in Toll Collections**

†3363. Shri Murari Lal Meena:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether more than four lakh cases of incorrect toll deductions were refunded in the year 2024, if so, the details thereof;

(b) whether any action has been taken against the responsible FASTag companies and concerned banks in cases of incorrect toll deductions, if so, the details thereof;

(c) whether the Government has implemented any penal provisions to prevent such discrepancies, if so, the details thereof;

(d) whether the Government has taken any steps to ensure the monitoring of FASTag companies and banks considering irregularities in toll deductions and increasing complaints, if so, the details thereof; and

(e) whether vehicles are sometimes charged toll fees even without traveling on a National Highway/Expressway or face double charging, if so, the technical improvements the Government plans to implement to address this issue?

### **Financial Challenges faced by MSMEs**

3364. Shri Vijayakumar *Alias* Vijay Vasanth:  
Shri Manickam Tagore B:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the steps taken to address the ongoing credit challenges faced by MSMEs, particularly with respect to the issues of collateral requirements, lengthy paperwork and concerns over loan repayment capabilities;

(b) the details on the specific measures implemented to address these challenges;

(c) whether reports indicate that small businesses are still finding it difficult to access financial assistance and if so, the details thereof;

(d) the reasons that MSMEs continue to face challenges in getting access to financial assistance despite the allocation of Rs. 15,700 crore in the budget and if so, the details thereof;

(e) whether the Government has taken steps to address the issue of MSMEs lacking collateral, which remains a significant barrier to securing credit; and

(f) whether with a growing need for financial support, the Government plans to expand or introduce new schemes, such as the CGTMSE, to facilitate collateral-free loans and if so, the details thereof?

### Shortage of Electricity

†3365. Smt. Manju Sharma:

Will the Minister of POWER

be pleased to state:

- (a) whether there is acute shortage of electricity in the country;
- (b) if so, the details thereof and the steps taken by the Government to restore normal demand and supply of electricity; and
- (c) the strategy adopted by the Government to eliminate the gap between the unit cost of electricity supply and price/revenue realisation?

### Point of Call Status to Airports

3366. Shri Manish Tewari:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) the criteria set for designating an airport as a Point of Call (PoC) for international airlines under the Bilateral Air Services Agreements (BASA);
- (b) the details of all airports currently designated as PoCs under the Bilateral Offer List for foreign airlines in the country;
- (c) whether the Government is aware that the Shaheed-e-Azam Bhagat Singh International Airport, Chandigarh, serves a large population of Punjab, Haryana, and Himachal Pradesh, facilitating international travel for both work and tourism and if so, the details thereof;
- (d) the reasons for not designating the said airport as a PoC despite its strategic importance;
- (e) whether the Government has received any proposal to include the Shaheed-e-Azam Bhagat Singh International Airport, Chandigarh, as a PoC; and
- (f) if so, the details thereof along with the time by which it is likely to be designated as PoC?

### Drinking Water Projects under JJM

3367. Shri Manickam Tagore B:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the progress made towards the Government's target of providing drinking water to all households by 2030;
- (b) the details of the steps taken/being taken by the Government to ensure that drinking water projects under the Jal Jeevan Mission (JJM) are completed on time, given the significant delays and lack of infrastructure in many regions;
- (c) the manner in which the Government is planning to ensure the sustainability of drinking water sources in the long term given that several States are facing acute water scarcity, especially in rural and drought-prone areas;
- (d) the measures taken/being taken by the Government to address water quality issues, particularly contamination by fluoride, arsenic and other pollutants in rural and urban areas; and
- (e) the way in which the Government is addressing the issue of water wastage in urban areas where inefficient distribution systems and leaking pipes contribute to significant losses?

### **Silt Accumulation in Rivers and Dams**

3368. Shri Shrirang Appa Chandu Barne:  
Shri Bajrang Manohar Sonwane:  
Smt. Bharti Pardhi:  
Shri Kanwar Singh Tanwar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether a huge quantum of silt is accumulated in the rivers and dams across the country including Madhya Pradesh which contributes to increase flood risks in the rivers and decreasing the water-holding capacity of the dams/reservoirs;

(b) if so, the extent to which the huge amount of silt deposited in rivers increases the risk of floods;

(c) whether the Government has conducted any study to find out the contribution and impact of excess silt on various rivers of the country, particularly on Ganga river, if so, the details thereof, river-wise;

(d) the steps taken/being taken by the Government for removing the accumulated silt from the rivers and dams/reservoirs along with the manner in which these steps have been effective in removing silt;

(e) the details of the economic consequences of silt buildup in navigable waterways; and

(f) the action taken/being taken by the Government for the effective implementation of regulations and policies in controlling silt pollution?

### **Electronic Personnel License**

†3369. Dr. Rajkumar Sangwan:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has recently introduced the Electronic Personnel License (EPL) for pilots in the country;

(b) if so, the details thereof including its objectives, implementation status and benefits;

(c) the names of other countries that have already adopted the EPL system for their pilots;

(d) whether the Government proposes to extend this digital system to other aviation professionals, such as Air Traffic Control personnel and engineers and if so, the details thereof; and

(e) the other measures taken/being taken by the Government to modernize and enhance the security, safety and efficiency of civil aviation in the country?

### **Rules for Boarding Pass**

†3370. Dr. Manna Lal Rawat:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the rules regarding the issuance of boarding passes for air travel;

(b) the different provisions applicable to domestic and international flights for both private and Government airlines in this regard;

(c) whether there is any provision for publishing advertisements on the issued boarding passes and if so, the details thereof;

(d) the list of items prohibited in check-in baggage and hand baggage in domestic and international flights;

(e) the number of cases reported regarding violations related to prohibited items during the last three years and the actions taken against violators, airport-wise; and

(f) the details of the action taken in this regard at Maharana Pratap Airport, Udaipur?

### **Schemes under SBM-U 2.0 in Jharkhand**

†3371. Shri Chandra Prakash Choudhary:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether any specific schemes have been implemented in Jharkhand for the safe, clean and scientific management of all waste components under Swachh Bharat Mission-Urban (SBM-U) 2.0 and if so, the details thereof;

(b) the number of dump sites renovated so far under Swachh Bharat Mission-Urban 2.0 in Jharkhand along with the current status of the said projects, district-wise;

(c) whether adequate financial and technical assistance is being provided to achieve the targets of Swachh Bharat Mission-Urban 2.0 in Jharkhand; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Ring Road Projects in Warangal**

3372. Dr. Kadiyam Kavya:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of the outer ring road project in Warangal city, which is expected to divert highway traffic and reduce travel time and the timeline for its completion;

(b) whether the Government has approved the proposed bypass road project for Warangal city and if so, the details of the project including its estimated cost and completion timeline;

(c) the status of the inner ring road project in Warangal city for which Eighty crore rupees had been allocated and the timeline for its completion; and

(d) the measures being taken by the Government to ensure that these road projects are completed in a timely manner and meet the growing traffic needs of Warangal city?

### **Current Status of JJM in Chhattisgarh**

†3373. Shri Santosh Pandey:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the current status of the Jal Jeevan Mission in Chhattisgarh, district-wise;

(b) the total funds allocated to Chhattisgarh under the JJM since its inception till date;

(c) the details of the total number of households provided with tap water in all districts of Rajnandgaon Parliamentary Constituency of Chhattisgarh under the said mission, block-wise; and

(d) whether any timeline has been set and additional funds have been allocated for achieving hundred percent tap water availability to the households under the said mission and if so, the details thereof?

### **GPS Interference and Low Navigation Accuracy**

3374. Shri S Jagathratchakan:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is aware of reports by OPSGROUP and GPSjam portal/website highlighting India's borders with Pakistan and Myanmar as among the top five global regions for GPS interference, including spoofing and low navigation accuracy and if so, the details thereof;

(b) the number of incidents of GPS interference affecting passenger aircraft in Indian airspace, particularly near border regions, reported during the last three years;

(c) the measures being taken to address the security risks posed by such interference, including the implementation of advanced anti-jamming and anti-spoofing technologies;

(d) whether the Government is coordinating with international aviation safety agencies to address GPS interference and ensure flight safety and if so, the details thereof; and

(e) the corrective steps being taken by the Government to protect passenger and cargo aircraft operating near sensitive border regions from navigation disruptions?

### **Deployment of Electric Buses**

3375. Shri G Lakshminarayana:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the total number of e-buses deployed during the last five years including the funds allocated, released and utilized along with their operational status, State-wise;

(b) the number of Internal Combustion Engine (ICE) buses currently in operation and phased out during the last five years, separately after e-bus deployment, State-wise;

(c) the number of e-buses added in Andhra Pradesh during the last five years including their operational status, district-wise;

(d) whether it is true that Andhra Pradesh is eligible for the deployment of 650 electric buses across eleven cities under the PM-e-Bus Sewa Scheme;

(e) if so, the details of the buses deployed along with the funds allocated, released and utilized in Andhra Pradesh, city-wise; and

(f) the Central Assistance provided to Andhra Pradesh for behind-the-meter power and civil depot infrastructure along with its utilization status?

### **Discontinuation of Ujjwala Yojana Connections**

3376. Smt. Mala Roy:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

the details of number of "Ujjwala Yojana" connections discontinued during the last five years and the current year, year and State-wise?

### **Objectives Achieved under Swachh Bharat Mission**

†3377. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the extent to which the targets and objectives under Swachh Bharat Mission (SBM) have been achieved;
- (b) the main features of the mission including the details of the funds provided for its implementation;
- (c) the sharing pattern of the funds between the Union Government and the State Governments since the launch of the mission; and
- (d) the details of the works undertaken till now under the mission?

### **Six-Lane Elevated Corridor along Aroor-Edappally Bypass**

3378. Shri Hibi Eden:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the proposed six-lane elevated highway along the Aroor-Edappally bypass has been included in the National Highways Authority of India's (NHAI) priority infrastructure development agenda, if so, the details thereof and if not, the reasons therefor;
- (b) whether the alignment study report for the project has been finalized, if so, the details thereof and if not, the reasons therefor;
- (c) whether the process of preparing the Detailed Project Report (DPR) can be expedited once the alignment is approved, if so, the details thereof and if not, the reasons therefor;
- (d) whether any alternative solutions have been considered by NHAI to address the growing traffic congestion if this project is delayed or not approved, if so, the details thereof and if not, the reasons therefor; and
- (e) whether there is a tentative timeline for the approval, DPR preparation and execution of the project to ensure its timely completion, if so, the details thereof and if not, the reasons therefor?

### **MSMEs in Kerala**

3379. Shri Shafi Parambil:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the number of Micro, Small and Medium Enterprises (MSMEs) registered in the country during the last ten years, State-wise particularly in Kerala, district-wise;
- (b) the criteria for MSMEs to be registered in the Udyam Portal;
- (c) whether the Government has changed the criteria for MSMEs to attract more entrepreneurs in trade and business;
- (d) if so, the details of new criteria or definition of MSMEs to be registered in the portal; and
- (e) the percentage increase of MSMEs in the country after changing the definition of MSMEs?

### **Road Projects under PM-Gati Shakti**

3380. Shri Ramasahayam Raghuram Reddy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the total length of expressways built under the PM-Gati Shakti in the country, State-wise;
- (b) the current implementation status of expressways under the scheme in Telangana; and
- (c) the steps taken by the Government to expedite the projects under the PM-Gati Shakti scheme in Telangana?

### **Expansion of Highway Networks**

†3381. Smt. Bharti Pardhi:

Shri Shirang Appa Chandu Barne:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the expansion of the highway network contributes to economic growth and development and if so, the details thereof;
- (b) the manner in which the Government prioritizes highway construction in various regions of the country, particularly in Balaghat district of Madhya Pradesh and if so, the details thereof;
- (c) the challenges in maintaining the vast network of national highways across the country;
- (d) the systems established to ensure proper maintenance of highways after the construction phase;
- (e) the measures being taken to improve road safety and reduce accidents on highways; and
- (f) the future plans for the development of highway rest areas and other facilities and the status of their execution?

### **Established of SMEs by Private Sector Entities**

†3382. Shri Ashok Kumar Rawat:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) whether some private sector entities have submitted their proposals to the Government for establishing Small and Medium Enterprises (SMEs) in Uttar Pradesh;
- (b) if so, whether the Government is considering to accept such proposals;
- (c) if so, the types of such industrial units proposed to be set up; and
- (d) the details being collected in this regard, district-wise?

### **Excessive Toll Collection**

†3383. Shri Hanuman Beniwal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the toll tax collected on Delhi-Jaipur National Highway (NH) - 8 is significantly higher compared to the construction cost;

- (b) if so, the details of toll tax collected and the construction cost of the said highway;
- (c) whether despite Maharashtra and Uttar Pradesh having more NHs than Rajasthan, the toll tax collection in Rajasthan is higher than in these two States and if so, the reasons therefor; and
- (d) whether the Government is aware that despite toll tax collection, several NHs in Rajasthan are in a deteriorated condition and if so, the justification for toll tax collection on such roads?

### **Development of Tribal Museums**

3384. Shri Sukanta Kumar Panigrahi:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the number of district-level tribal museums is currently operational in Odisha, district-wise;
- (b) the details of the funds allocated and disbursed for these museums during the last five years, district-wise;
- (c) whether the State Government is collaborating with the Ministry for the establishment and management of these museums and if so, the details thereof; and
- (d) whether the Government proposes to integrate Artificial Intelligence (AI) and Machine Learning (ML)-based tools for digitalization, interactive exhibits and enhanced visitor experiences in these museums and if so, the details thereof?

### **Potable Water Connections to SC Households under NRDWP**

3385. Dr. D Ravi Kumar:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the number of Scheduled Caste (SC) households in the country currently who have access to potable water through tap connections under the National Rural Drinking Water Programme (NRDWP), State-wise;
- (b) the total funds earmarked for SC habitations to ensure the provision of potable water connections and the manner in which the guidelines implemented in the States;
- (c) the manner in which SC households provided with tap water connections that meet the service level of 55 litres per capita per day; and
- (d) whether any significant disparities among the States in providing tap water connections to SC households and if so, the details thereof along with the specific measures taken by the Government to ensure equitable access to potable water for SC habitations across all States?

### **PMUY in Uttar Pradesh**

†3386. Shri Dharmendra Yadav:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the total number of LPG connections issued under the Pradhan Mantri Ujjwala Yojana (PMUY) during the last five years and the current year, State/UT-wise particularly in Uttar Pradesh;
- (b) the total number of LPG connections issued to Scheduled Castes, Scheduled Tribes, Other Backward Classes and minorities in Uttar Pradesh;

- (c) whether maximum number of PMUY beneficiaries have not returned for a second or subsequent cylinder refill;
- (d) if so, the details thereof along with the percentage of such beneficiaries, State-wise particularly in Uttar Pradesh and the reasons therefor; and
- (e) the reaction of the Government thereto?

### **Electricity Consumption**

3387. Shri Tatkare Sunil Dattatrey:

Will the Minister of POWER

be pleased to state:

(a) whether India's electricity consumption is expected to triple by the year 2050 according to an annual World Energy Outlook report from the International Energy Agency which projects that India would become the third-largest electricity consumer globally by mid-century driven by annual demand growth of over four percent, if so, the details thereof; and

(b) the steps taken/proposed to be taken by the Government to achieve the anticipated target reported by the International Energy Agency?

### **Urban Water Shortage and Water Conservation**

3388. Shri Ravindra Dattaram Waikar:

Dr. Shrikant Eknath Shinde:

Shri Naresh Ganpat Mhaske:

Smt. Shambhavi:

Shri Rajesh Verma:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of most water-stressed cities in the country along with the measures taken to address urban water shortages and improve water conservation;

(b) the percentage of the cities currently receiving 24/7 piped water supply in the country and the manner in which the Government is working to expand this coverage, particularly in Maharashtra and other urban centres;

(c) the steps taken to rejuvenate and conserve water bodies, including lakes and reservoirs in highly urbanized regions to improve groundwater recharge;

(d) the status of desalination projects, waste water recycling, and rainwater harvesting policies and the manner in which they are being implemented to meet future water demands; and

(e) whether the Government proposes to address climate change-related water scarcity and if so, the details thereof along with the details of the policies which are in place to prevent acute water crises in major metropolitan cities of the country?

### **Rehabilitation of Families in Dadra and Nagar Haveli**

†3389. Shri Patel Umeshbhai Babubhai:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether tribal families residing in the Madhuban Dam region of Dadra and Nagar Haveli were displaced due to the expansion work of the said dam;

(b) if so, the details thereof along with the number of such displaced families and the total number of respective members in these families;

(c) whether all these families have been successfully rehabilitated and if so, the details thereof;

(d) the details of new locations of these families along with the facilities provided to them by the Government;

(e) the details of the families yet to be rehabilitated;

(f) whether any financial assistance has been provided by the Union Territory administration to such families and if so, the details thereof; and

(g) if not, the reasons for the delay in their rehabilitation along with the time by which such families are likely to be rehabilitated?

### **Schemes to Increase Income of Farmers**

†3390. Dr. Lata Wankhede:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the significant schemes successfully implemented by the Government to increase farmers' income and promote the export of agricultural products, which have significantly benefitted the farmers;

(b) the major steps taken so far by the Government in the development of the Mega Food Park Scheme and cold chain infrastructure strengthening the food processing industry;

(c) the manner in which the expansion of the food processing industry has brought positive changes in agricultural productivity, rural development and employment generation thereby giving new momentum to the rural economy; and

(d) the future plans to further enhance progress in this sector?

### **Shegaon-Pandharpur Road Project**

3391. Shri Bajrang Manohar Sonwane:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is aware that the Shegaon-Pandharpur road project (passing through Majalgaon, Dharur, Kaij, Kallamb, Yermala, Kuslamb) and the Ahemadpur-Ambajogai-Kaij-Patoda road project undertaken by Maharashtra State Road Development Corporation (MSRDC) are of substandard quality which is leading to hazardous driving conditions, if so, the details thereof;

(b) the steps taken to investigate the responsibility of the contractors and Supervising Officers considering the fact that hundred of accidents and fatalities occur on these roads due to poor construction and maintenance;

(c) whether the Government plans to give compensation to the families of commuters died in accidents due to substandard works, if so, the details thereof;

(d) whether the Government takes immediate action by fixing accountability of the concerned Officers, terminating the contracts and blacklisting/penalizing the agencies responsible for the

poor quality of work, if so, the details thereof; and

(e) the measures that are being taken to ensure strict monitoring, transparency and timely completion of such projects with high-quality standards to prevent further loss of lives?

### **Ram Janaki Marg Project**

†3392. Shri Ramashankar Rajbhar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current phase of the construction work of Ram Janaki Marg project and its estimated date of completion;

(b) the districts where the land acquisition process has been completed and where it is still pending;

(c) whether the said road is proposed to be declared a National Highway and if so, the details thereof;

(d) the steps taken to resolve obstacles in its construction;

(e) whether this project would promote tourism and trade between Uttar Pradesh, Bihar and Nepal; and

(f) the process of providing compensation to the affected farmers and local residents?

### **Maintenance of National Highways**

†3393. Shri Bhumare Sandipanrao Asaram:

Dr. Shivaji Bandappa Kalge:

Smt. Delkar Kalaben Mohanbhai:

Shri Gyaneshwar Patil:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has taken cognizance of the poor maintenance of National Highways by the concerned agencies and operators, if so, the action taken by the Government against them;

(b) the standards or norms for maintenance of National Highways along with the frequency of review, States/UTs-wise, particularly in Dadra and Nagar Haveli; and

(c) whether the Government proposes to introduce a new monitoring system to improve the maintenance work of National Highways, if so, the details thereof, State/UT-wise, particularly in Dadra and Nagar Haveli and Khandwa Parliamentary Constituency of Madhya Pradesh and Chhatrapati Sambhajinagar district of Maharashtra?

### **Satellite based Highway Toll Collection System**

3394. Shri Sudheer Gupta:

Shri Chavan Ravindra Vasantao:

Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has decided to put on hold the rollout of its ambitious plan of a satellite-based highway toll collection system, if so, the details thereof and the reasons therefor;

(b) whether Navigation with Indian Constellation (NavIC), also known as Indian Regional Navigation Satellite System (IRNSS), an Indian alternative to the American Global Positioning System (GPS), that was proposed to ensure non-stop travel on the National Highways and Expressways and to replace toll plazas, is fully operational, if so, the details thereof and if not, the reasons therefor;

(c) the time by which it is likely to be fully operational; and

(d) whether the Government has identified any stretch on which a barrier-free toll system will be implemented as a pilot programme and if so, the details thereof?

### **Extension of Delhi Metro Yellow Line Corridor**

3395. Shri Yogender Chandolia:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether there is a proposal for extension of Delhi Metro Yellow line corridor from Samaypur Badli Metro Station to Narela;

(b) if so, the details of the proposal, including the estimated cost, timeline for completion and the benefits expected to accrue to the residents of Narela and surrounding areas;

(c) whether the Delhi Metro Rail Corporation (DMRC) has conducted any feasibility study or survey for the proposed extension;

(d) if so, the details of the study/survey, including the findings and recommendations; and

(e) the steps taken/being taken by the Government to expedite the implementation of the proposed extension?

### **Development of Darbhanga Airport**

†3396. Shri Gopal Jee Thakur:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether there is any proposal to develop Darbhanga Airport as an international airport in Bihar and if so, the details thereof;

(b) the time by which the work of land acquisition for constructing an international airport at Darbhanga is likely to be completed;

(c) the time by which the night landing facilities would be available at Darbhanga Airport; and

(d) the details of the funds allocated for the same?

### **Free Travel for Children upto the Age of Five Years**

†3397. Shri Giridhari Yadav:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to provide air tickets at affordable rate to one crore citizens every year under UDAN scheme and if so, the details thereof;

(b) whether the airlines charge full-seat fare for children aged two years and above, even though children aged under three years are not capable of sitting on seats and if so, the details thereof;

- (c) whether it is against the principles of UDAN scheme and if so, the details thereof;
- (d) whether the Government proposes to direct all airlines to allow free air travel for children upto five years of age; and
- (e) if so, the details thereof along with the time by which it is likely to be done and if not, the reasons therefor?

### **Growth in MSME Sector**

†3398. Dr. Rajeev Bharadwaj:  
Ms Sayani Ghosh:  
Shri Shafi Parambil:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the percentage of growth of contribution of the MSME sector to the GDP and exports during the last ten years, State and year-wise;
- (b) whether any target has been set for MSMEs to contribute in GDP by the Government for the coming years, if so, the details thereof;
- (c) the percentage of the total MSME Units set up in the rural areas of the country;
- (d) the number of MSMEs registered in Kerala during the last three years, district-wise;
- (e) the estimated number of people employed in the MSMEs, during the last ten years, year-wise;
- (f) the MSMEs that have shut down or closed, including the ones registered in the Udyam Portal, during the last ten years, year-wise; and
- (g) the measures taken by the Government to support MSME sector which accounts for thirty per cent of the economy and almost forty per cent of employment, to overcome the most worrying and critical problems?

### **Supply of Drinking Water in Villages of Amravati**

†3399. Shri Balwant Baswant Wankhade:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the number of villages in the Amravati Parliamentary Constituency of Maharashtra getting supply of clean drinking water under Jal Jeevan Mission (JJM), tehsil-wise;
- (b) the number of proposals approved under JJM in the said Constituency during the last five years and the current year;
- (c) the details of the funds allocated and utilised for the said proposals, scheme and location-wise;
- (d) the current status of ongoing works under JJM in the said Constituency; and
- (e) the steps taken/being taken by the Government to complete the said works and provide the necessary funds?

### **DAPST/STCP**

3400. Shri G Kumar Naik:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the guidelines for fund allocation and monitoring under the Development Action Plan for Scheduled Tribes (DAPST)/Scheduled Tribes Component Plan (STCP);
- (b) the details of adherence to these guidelines by implementing agencies;
- (c) whether compliance assessments have been conducted and if so, the results thereof;
- (d) whether the Government is considering to introduce any legislation to improve fund allocation and utilization under DAPST/STCP; and
- (e) if not, the reasons for not introducing such measures?

### **Setting up of New Water Treatment Plant**

†3401. Smt. Lovely Anand:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government is planning for setting up of new water treatment plants to provide clean drinking water; and
- (b) if so, the details thereof, State-wise?

### **Desilting of Bhognipur Canal**

†3402. Shri Jitendra Kumar Dohare:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the details of the agencies to which the work of desilting, etc., of the Bhognipur canal in Etawah Parliamentary Constituency has been awarded along with the details of the agencies that participated in the tender process;
- (b) whether the said work has been completed within the stipulated time frame and if so, the details thereof;
- (c) whether the Government is aware that the contractors have been paid in coordination with officials without actually desilting the canal and no necessary action has been taken by the officials despite complaints/protests by farmers' committees and if so, the details thereof; and
- (d) whether the Government proposes to conduct a high-level investigation into the said work and if so, the details thereof?

### **Pilot Training Fees charged by Airlines**

3403. Shri Kuldeep Indora:  
Shri Gaurav Gogoi:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government has received any complaint from the Airlines Pilots' Association of India regarding concerns over exorbitant training fees, leading to the economic exploitation of aspiring pilots and if so, the details thereof;
- (b) whether it is true that this has contributed to the continuing shortage of trained pilots in the aviation sector and if so, the details thereof;

(c) whether the Government has assessed the projected demand for commercial pilots in the country over the next ten years and if so, the details thereof;

(d) whether the Government proposes to take any steps to regulate training costs and ensure fair and transparent fee structures for pilot training programmes in the country and if so, the details thereof; and

(e) whether the Government is considering financial assistance, subsidies and loan schemes to support pilot trainees, particularly those from economically weaker sections and if so, the details thereof?

### **Metro Rail Connectivity in Tamil Nadu**

3404. Shri C N Annadurai:  
Shri Navaskani K:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the current status of metro rail connectivity in Tamil Nadu in terms of operational and under-construction lines;

(b) the manner in which Tamil Nadu's metro rail network compare with the national figures;

(c) the details of the steps taken/being taken in the light of significant technological advancements witnessed in various metro rail systems across the country during the last nine years to integrate similar innovation into Tamil Nadu's metro projects;

(d) the measures implemented/being implemented to ensure that metro rail connectivity in major urban centres like Chennai aligns with growing urban mobility needs and supports sustainable transport solutions in the State;

(e) the details of the funding patterns, project monitoring mechanisms and accountability measures in place for metro rail projects in Tamil Nadu to prevent delays and ensure timely completion; and

(f) the details of the future plans and timelines proposed by the Government for expanding and modernizing the metro rail network in Tamil Nadu?

### **Central Grant for Subarnarekha Project in Jharkhand**

†3405. Shri Bidyut Baran Mahato:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Central Water Commission granted the technical approval of Rs.14,959.74 crore in 2019 under FTPC for Subarnarekha project included under the PMKSY-AIBP scheme and if so, the details thereof;

(b) whether Rs. 616.95 crore were to be released as central grant for 2021-22 under PMKSY-AIBP for Subarnarekha multipurpose project, which is considered the lifeline of Jharkhand and if so, the details thereof;

(c) whether the amount of Rs. 616.95 crore has not been released even today despite fulfilling the prescribed conditions for the release of the central grant for 2021-22 and if so, the details thereof; and

(d) whether the Government proposes to release the central grant of Rs. 616.95 crore earmarked for 2021-22 under Subarnarekha project and if so, the details thereof?

### **Funds for STs in Jammu and Kashmir**

3406. Shri Mian Altaf Ahmad:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the details of the total funds released for Scheduled Tribes (STs) of Jammu and Kashmir during the last four years; and
- (b) the manner in which the funds have been utilized?

### **Status of Smart Cities Mission**

†3407. Dr. Shivaji Bandappa Kalge:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the progress made in the implementation of the Smart Cities Mission (SCM) along with the number of cities where the said projects have been successfully completed;
- (b) the manner in which the Government is addressing urban infrastructure challenges, particularly in rapidly growing cities of Maharashtra; and
- (c) the details of the positive steps taken/being taken by the Government in this regard?

### **Upgradation of NH-765 to Four-lane Elevated Corridor**

3408. Shri Chamala Kiran Kumar Reddy:  
Shri Suresh Kumar Shetkar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the State Government of Telangana has requested for upgrading the Hyderabad (ORR) - Kalwakurthy (NH-765) highway to a four-lane elevated corridor and if so, the details thereof along with the action taken thereon;
- (b) whether it is proposed to construct a four-lane elevated corridor in the Annual Plan 2024-25 and if so, the details thereof; and
- (c) whether it is a fact that out of the total length of one hundred eighty-seven kilometers of the Hyderabad-Srisailem section of NH-65, one hundred twenty-five kilometers has been improved to NH standards while the remaining sixty-two kilometers falling within Amrabad Tiger Reserve could not be improved, if so, the details thereof and the action taken/proposed to be taken thereon?

### **Paragliding Events under Aero Club of India**

3409. Shri Rajiv Pratap Rudy:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether it is true that national paragliding events are being organized under the auspices of the Aero Club of India across the country and if so, the details thereof;
- (b) whether it is also true that the States of Uttarakhand, Himachal Pradesh and Maharashtra

are promoting paragliding under the National Aero Sports Policy and if so, the details of the locations thereof; and

(c) the number of participants and the specific support provided by the Aero Club of India in promoting paragliding in the said States?

### **Aggregate Technical and Commercial Losses**

3410. Dr. Indra Hang Subba:

Will the Minister of POWER

be pleased to state:

(a) the details of percentage of the total outlay utilised under the Revamped Distribution Sector Scheme (RDSS);

(b) whether the scheme's aim to reduce the Aggregate Technical and Commercial losses to pan-India levels of 12-15% has been achieved; and

(c) if so, the details thereof and if not, the reasons therefor?

### **Operational Challenges at Bokaro Airport**

3411. Shri Dulu Mahato:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is a fact that the operations at Bokaro Airport are currently in abeyance due to administrative issues among stakeholders and if so, the details thereof;

(b) the manner in which the said situation is impacting the passengers and the implementation of Regional Connectivity Scheme (RCS);

(c) whether the Government has received any representations regarding the resolution of administrative issues causing the delay in the operations of Bokaro Airport and if so, the details thereof;

(d) the action taken by the Government to resolve the operational challenges at the said Airport and commence regular flights; and

(e) the manner in which the delay in Bokaro Airport's operations is affecting the broader objectives of the RCS and the measures being considered to mitigate the impact?

### **New Oil and Gas Exploration Projects in Gulf of Mannar Region**

3412. Km. Sudha R:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details of the environmental clearances given to oil and gas exploration projects since 2014, State-wise;

(b) whether the environmental clearances, financial allocations and award of contracts completed in case of new oil and gas exploration blocks in the ecologically fragile Gulf of Mannar region, if so, the details thereof;

(c) the details of the companies both Government and Private given contracts since 2014 to conduct such explorations with site details;

(d) whether any new oil and gas exploration projects given in the Cauvery Delta districts

including Mayiladuthurai Parliamentary Constituency which covers three assembly constituencies in Thanjavur districts as well since 2024; and

(e) if so, the details of such explorations cancelled since 2014 and the reasons therefor?

### **Preservation of Tribal Culture in Valsad**

3413. Shri Dhaval Laxmanbhai Patel:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the steps taken by the Government to document and preserve the cultural heritage of tribal communities under the 'Tribal Research Institutes (TRIs)' initiative in Valsad;

(b) the research studies conducted on the traditional knowledge and practices of tribal communities in Valsad;

(c) the initiatives undertaken to promote tribal arts, crafts and folklore through cultural festivals and exhibitions; and

(d) the role of digital platforms in preserving and disseminating tribal cultural heritage from Valsad to a wider audience?

### **Ten Lanning of NH from Chennai-Bangalore-Trichy-Tirupati-Kolkata**

3414. Shri T R Baalu:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is planning to develop the National Highways from Chennai to Bangalore, Trichy, Tirupati and Kolkata as ten-lane highways for a distance of sixty kilometers in view of the quantum jump in traffic;

(b) if so, the details thereof; and

(c) if not, the reasons for not upgrading the above NH stretches?

### **Implementation of Projects under SCM in Gorakhpur**

†3415. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the number of projects currently being implemented in Gorakhpur under the Smart Cities Mission (SCM);

(b) the details of the funds allocated and utilized for the development of smart infrastructure such as smart roads, lighting arrangements and waste management;

(c) the steps taken/being taken by the Government under SCM to enhance digital infrastructure and urban mobility in Gorakhpur;

(d) the participation of local communities in the planning and implementation of the said projects under SCM; and

(e) the potential benefits of the said projects in enhancing the livability and economic competitiveness of Gorakhpur?

### **Connectivity on NH-66**

3416. Shri N K Premachandran:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government proposes to ensure the connectivity of National Highways (NHs) in such a manner as to provide easy logistics and if so, the action taken thereon;

(b) whether the proposal for extending or amending National Highway-183A (NH-183A) from Bharanikavu to Titanium Junction in National Highway-66 (NH-66) is pending and if so, the details of the action taken thereon;

(c) whether the Government considers exploring the commercial viability of the extension in terms of transportation from Indian Rare Earths Limited (IREL), Kerala Minerals and Metals Limited (KMML), Neendakara Harbour etc. and if so, the details thereof; and

(d) whether the Government has received a request from the Member of Parliament (MP) of Kollam Lok Sabha Constituency to extend National Highway-183A (NH-183A) from Bharanikavu to Titanium Junction in National Highway-66 (NH-66) and if so, the action taken thereon?

### **Status of Smart Cities Mission in Shimla**

†3417. Shri Suresh Kumar Kashyap:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details and the status of works carried out so far under the Shimla Smart City project;

(b) the details of the works completed, ongoing and yet to be completed along with the amount spent for each of the said works under the said project;

(c) whether any new scheme has been formulated or any additional funds have been provided in this regard; and

(d) if so, the details thereof?

### **Survey on Underground Water Quality**

3418. Shri Appalanaidu Kalisetti:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has conducted any recent nationwide survey on underground water quality, including assessment parameters and findings and if so, the details thereof, State and district-wise;

(b) the number of groundwater sources tested and found contaminated with fluoride, arsenic, nitrate, iron, heavy metals and salinity during the last five years and the current year, State and district-wise;

(c) the number of people affected by poor quality of groundwater, including those suffering from waterborne diseases and chronic illnesses, State and district-wise;

(d) the number of rural and urban households relying on contaminated groundwater along with the measures taken/being taken to provide safe alternatives, State and district-wise;

(e) the budgetary allocation released and utilized for groundwater quality improvement projects during the said period, State and district-wise; and

(f) the number of water treatment and decontamination projects undertaken, their implementation status and the number of fluoride and arsenic affected habitations, State and district-wise?

### **Supply of Domestic LPG through Pipeline**

†3419. Shri Ajay Bhatt:  
Shri Chandra Prakash Joshi:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) whether the Government proposes to provide LPG gas through pipelines to those villages and towns in Uttarakhand and Rajasthan where gas is still supplied through cylinders;
- (b) if so, the details thereof;
- (c) the details of the steps taken/being taken by the Government in this regard; and
- (d) the cities of Rajasthan covered under the said plan, especially Udaipur and Chittorgarh districts?

### **Women-owned MSMEs**

†3420. Shri Harish Chandra Meena:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the percentage and number of women-owned Micro, Small and Medium Enterprises (MSMEs) registered in the country, particularly in Tonk and Sawai Madhopur districts of Rajasthan during the last five years;
- (b) the number of women-owned MSMEs in the country, particularly in Bihar in the year 2024 as compared to the year 2019; and
- (c) the steps taken by the Government to increase women's participation in MSMEs in the country particularly in the National Capital Region and Rajasthan?

### **Water Conservation Projects in Maharashtra**

3421. Adv Gowaal Kagada Padavi:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the details of quantum of water from the Sardar Sarovar Dam allocated to Maharashtra as per the Narmada Water Tribunal Award, as determined by the Hon'ble Supreme Court of India in 1979;
- (b) whether the Government is taking any steps to implement Minor Irrigation projects in the tehsils of Dhadgaon and Akkalkuwa;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government has initiated water conservation projects using the water of the river Narmada in Maharashtra and if so, the details thereof?

### **Progress of Interception and Diversion Treatment Works at Adi Ganga**

3422. Shri Jagannath Sarkar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the current status of the Interception and Diversion Treatment Works at Adi Ganga (Tolly's Nullah) including the percentage of physical progress achieved so far;

(b) the reasons for the cost escalation from the original estimate of Rs. 307.12 crore to the revised estimate of Rs. 653.67 crore along with the measures taken/being taken by the Government to control further cost overruns;

(c) whether the project, originally approved in August 2017, has faced delays and if so, the details thereof along with the key factors contributing to the revised completion timeline of December 2026;

(d) the cumulative expenditure incurred so far and the reasons for reported financial underutilization, given the project's significance for pollution control and water management in Kolkata; and

(e) the steps taken/being taken by the Government to ensure timely completion and efficient execution of the project to restore the ecological health of Adi Ganga?

### **Acceleration of Smart City Projects in Bihar**

†3423. Shri Abhay Kumar Sinha:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government is adopting any special strategy to accelerate smart city projects in urban areas of Bihar and if so, the current status of these projects in Patna and other cities;

(b) the number of new urban development projects, such as multi-level parking and market complexes started in Bihar during the last five years along with the number of projects proposed for the future, particularly in Aurangabad district;

(c) whether the Government is running any training or schemes to provide employment opportunities in housing and urban development sectors for the youth in Aurangabad district of Bihar and if so, the details thereof; and

(d) the details of the schemes proposed by the Government to prevent waterlogging and housing damage in the flood-affected urban areas of Bihar along with the time by which the said schemes are likely to be implemented?

### **Electronic Monitoring of National Highways**

3424. Shri Rajkumar Chahar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the number of National Highways that have electronic monitoring devices installed and their locations, National Highway-wise;

(b) whether the Government is aware that electronic monitoring on most National Highways is inadequate, leaving large stretches unmonitored, if so, the details thereof;

(c) the policies and strategies the Government have to reduce accidents on National

Highways, given the inadequate electronic monitoring and high accident rates;

(d) whether the Government maintains data on accidents, deaths and injuries on National Highways;

(e) if so, the total number of accidents, deaths and injuries on National Highways during the last five years, National Highway-wise; and

(f) if not, the manner in which the Government plans to identify high-risk segments and effectively reduce accidents without National Highway-wise data on accidents?

### **Tap Water Connections in Bihar under JJM**

3425. Shri Sudhakar Singh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the number of tap water connections provided to rural households under the Jal Jeevan Mission (JJM) along with the progress made in this regard in Bihar, district-wise, particularly in Buxar district;

(b) the total funds allocated and utilized so far under JJM to improve rural drinking water supply in Bihar;

(c) the current status of tap water installation and drinking water supply in the rural areas of Bihar and the time by which the Government proposes to ensure hundred per cent coverage in districts like Buxar and Kaimur;

(d) whether there are any delays or challenges in the implementation of JJM in Bihar and if so, the details thereof along with the corrective measures taken/being taken by the Government to ensure timely completion of projects; and

(e) the steps taken/being taken by the Government to ensure water quality and long-term sustainability of drinking water supply in Bihar, particularly in the regions facing groundwater depletion and contamination issues?

### **National Civil Aviation Policy**

3426. Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the National Civil Aviation Policy (NCAP) was launched in 2016 to promote the aviation sector and enhance regional air connectivity and if so, the details thereof;

(b) the key objectives and provisions of NCAP, including its focus on passenger traffic growth, infrastructure development and cost reduction;

(c) the steps taken by the Government to establish India as a global aviation hub and promote the National Air Cargo Policy till March 2025 under NCAP;

(d) the achievements and challenges faced in implementing NCAP since its inception in 2016; and

(e) the future initiatives proposed under NCAP to further strengthen aviation sector and regional connectivity in the country?

### **MoU signed between TRIFED and Tea Trunk**

3427. Shri Biplab Kumar Deb:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the manner in which TRIFED-Tea Trunk Memorandum of Understanding (MoU) specifically contributes to expanding the market outreach of tribal products, especially in Tripura;
- (b) the expected economic benefits from the MoU for tribal artisans;
- (c) whether TRIFED and Tea Trunk are exploring digital and e-commerce platforms to maximize the reach of tribal products from Tripura; and
- (d) if so, the details thereof?

### **Surveys under Jal Jeevan Mission**

†3428. Smt. Sanjna Jatav:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government is aware that Surveys under the Jal Jeevan Mission (JJM) have been conducted using Google images instead of door-to-door survey and if so, the details thereof;
- (b) whether these surveys have resulted in a large number of households being left out, incorrect data being reported and water connections being provided without having concern for water supply and if so, the details thereof; and
- (c) whether it is a fact that approximately 85% coverage has been reported in schools and Anganwadis on paper whereas the ground reality is different and if so, the details thereof?

### **Farakka Barrage Project**

3429. Shri Isha Khan Choudhury:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the current status of the 0.4 acre land in Ballalpur Mouza of Farakka Block, Murshidabad district under Maldaha Dakshin Parliamentary Constituency of West Bengal;
- (b) whether the said land has been transferred from Farakka Barrage Project under the Union Government to West Bengal State Electricity Distribution Company Limited, State Government of West Bengal for the construction of a new 33/11 KV sub-station to cater to need of the increasing electricity load; and
- (c) if so, the details thereof?

### **Reuse and Recycling of Waste**

3430. Dr. Amar Singh:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) whether the Government is cognizant of the fact that Reuse and Recycling reduce the demand for energy-intensive and environmentally damaging raw material extraction, enable waste to be valued as a resource and prevent pollution from waste leaking into the environment;

and

(b) if so, the details of the initiatives proposed to be taken by the Government in this regard?

### **Airports under PPP Mode**

†3431. Shri Chandra Prakash Joshi:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether airports across the country are being operated under the Public-Private Partnership (PPP) mode;

(b) if so, the details thereof, State-wise;

(c) the names of airports proposed to be operated under the PPP mode in Rajasthan; and

(d) the impact on revenue generation after the said airports were made to operate under the PPP mode?

### **Four-laning of NH-55**

†3432. Shri Rudra Narayan Pany:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether there is inordinate delay in four-laning of National Highway-55 from Manguli (Cuttack) to Sambalpur in Odisha;

(b) if so, the details thereof and the reasons therefor;

(c) the measures being taken by the Government to overcome this delay; and

(d) the time by which the said work is likely to be completed?

### **Water available at various Reservoirs in Karnataka**

3433. Dr. K Sudhakar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of total cusecs of water available at various reservoirs in Karnataka;

(b) whether the available quantum of water is sufficient to meet the impending summer in Karnataka and if so, the details thereof along with the action taken/being taken by the Government to ensure the water availability in the State; and

(c) the steps taken/being taken by the Government to regulate commercial extraction of groundwater and unrestricted usage of water from reservoirs for industrial purposes?

### **SBM-U in Hyderabad**

3434. Shri Eatala Rajender:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has any proposal for allocation of sufficient funds under the Swachh Bharat Mission-Urban (SBM-U) for the construction of sewage treatment facilities and

subterranean drainage system in Hyderabad and Telangana; and

(b) if so, the details thereof?

### **Discovery of New Potential Sources of Crude Oil and Natural Gas**

3435. Shri Parshottambhai Rupala:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the actions taken by the Government to discover new potential sources of crude oil and natural gas as well as to reopen closed oil wells till date;

(b) whether the Government has implemented any new technologies to locate these potential resources, if so, the details thereof; and

(c) whether the Government has identified any new sources of crude oil and natural gas during the last three years and the current year, if so, the details thereof?

### **Projects under National Gas Grid in Andhra Pradesh**

3436. Shri B K Parthasarathi:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the number of projects that are passing through Andhra Pradesh taken up under the National Gas Grid;

(b) the progress of these projects during the last five years and the current year, year-wise;

(c) the details of the funds disbursed for these projects during the last five years and the current year, year-wise and project-wise; and

(d) whether the Government has set any timeline to complete these projects, if so, the details thereof and if not, the reasons therefor?

### **Public Charging Stations for EVs**

3437. Dr. Kakoli Ghosh Dastidar:

Will the Minister of POWER

be pleased to state:

(a) whether the Government has issued any guidelines for establishing the ceiling cost for supply of electricity from public charging stations to the electric vehicles;

(b) if so, the details thereof; and

(c) the key highlights of any monitoring or evaluation of such guidelines and the follow-up by the Government to further promote their adoption by the States?

### **Implementation of Atal Bhujal Yojana**

†3438. Smt. Hema Malini:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Atal Bhujal Yojana is being implemented by the Government and if so, the details thereof;

(b) whether several initiatives have been undertaken by the States under the said scheme and if so, the details thereof; and

(c) whether any assessment has been made on the overall impact of the scheme based on the progress made therein so far and if so, the details and the outcome thereof?

### **Widening of NH-7**

†3439. Shri Ujjwal Raman Singh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has any proposal to expand National Highway-07 (NH-07), which connects Mirzapur and Prayagraj, into a four-lane or six-lane highway and if so, the details thereof;

(b) whether the Government has issued tenders for the widening of NH-07 and if so, the details thereof; and

(c) the estimated expenditure for this project?

### **Cleaning of Yamuna River**

3440. Shri Kalyan Banerjee:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of action taken/proposed to be taken to address the cleaning and other issues of Yamuna River particularly in National Capital Territory Region; and

(b) the status of implementation of recommendations in the Report of the Standing Committee on Water Resources on 'River Bed Management in Delhi' for controlled dredging to remove debris and heavy metals from the river bed for revival and cleaning of Yamuna River?

### **Price of LPG Cylinders**

3441. Shri Anand Bhadauria:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government has announced to provide cylinders to LPG consumers at Rs. 500/- per cylinder in various States;

(b) if so, the details thereof;

(c) the details of the consumers who are being provided LPG cylinders at Rs. 500/ per cylinder, State/UT-wise; and

(d) the details where the Government is planning to provide cylinders at the said rate during 2025-26, State/UT-wise?

### **Distressed Power Projects**

†3442. Shri Sanjay Uttamrao Deshmukh:

Will the Minister of POWER

be pleased to state:

(a) whether the Government has identified various distressed power projects in the public and private sectors;

(b) if so, the details thereof, State/Union Territory, company, project and capacity-wise;

(c) the number of such projects acquired by other public and private sector companies during the last three years and the current year, company and project-wise;

(d) whether the banks as well as cash-rich public sector companies have been asked to issue an instruction to reconstruct funds for purchasing shares of such distressed power companies; and

(e) if so, the details thereof and the response of these banks/companies?

### **MSME Centre in Rourkela**

3443. Shri Balabhadra Majhi:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the MSME Centre in Rourkela has not yet been set up even after six years of approval by the Cabinet Committee on Economic Affairs, if so, the details thereof;

(b) whether an amount of Rupees two hundred crore has already been allocated for this purpose by the Government and about fifteen acres of land has also been earmarked and if so, the details thereof;

(c) the complete details and the current status of this project;

(d) the steps being taken by the Government to expedite completion of this project; and

(e) the timeline targeted for its completion?

### **Setting up of EMRS**

†3444. Shri Rajesh Ranjan:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether it is true that the Government is setting up Eklavya Model Residential Schools (EMRS) across the country and if so, the details thereof, State/UT-wise;

(b) the details of EMRS that have been constructed and under construction so far, State/UT-wise and district-wise;

(c) the details of total funds spent so far and likely to be spent in the future for the said purpose; and

(d) the time by which the Government is likely to start academic activities in the said EMRS?

### **MSME Units in Assam**

3445. Shri Phani Bhusan Choudhury:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the number of Micro, Small and Medium Enterprises (MSMEs) units registered in the country since the year 2016, State and year-wise;
- (b) the number of MSME units currently operational in Assam;
- (c) the details of loans sanctioned to MSME units by banks in Assam from the year 2016-17 to the year 2024-25, Bank-wise;
- (d) the details of MSME units assisted by the Government in Assam, district-wise;
- (e) whether the Government has infused equity of Rs. 50,000 crores under the MSME Self-Reliant India Fund and if so, the State-wise distribution with a focus on Assam; and
- (f) the status and progress of the Emergency Credit Line Guarantee Scheme (ECLGS) for MSMEs with specific emphasis on Assam?

### **Promotion of Domestic Food Processing Machinery**

3446. Thiru Arun Nehru:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

- (a) the details of the measures taken/being taken by the Government to modernize India's food processing sector and promote domestic food processing machinery;
- (b) whether the Government has proposed to establish a dedicated mechanism to attract investments and standardize locally produced machinery and if so, the details thereof;
- (c) whether the Government has any plan to address challenges in raw material access, regulations and technology transfer for the industry and if so, the details thereof;
- (d) the role of Research and Development (R&D) in enhancing the efficiency and competitiveness of domestic machinery; and
- (e) the initiatives taken/being undertaken by the Government to develop and enforce standards for locally manufactured food processing equipments?

### **Implementation of FRA in Telangana**

3447. Shri Vamsi Krishna Gaddam:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the number of applications received for land titles under the Forest Rights Act (FRA), 2006 during the last five years, State-wise, specifically in Telangana, along with the status of their processing;
- (b) whether the Union Government has received any proposals or requests from the State Government of Telangana for expediting the resolution of podu land disputes and land title distribution in Chennur;
- (c) if so, the details thereof including the dates of such requests and the action taken thereon;
- (d) the details of the funds allocated and disbursed to Telangana for the implementation of the Forest Rights Act (FRA) during the last five years; and
- (e) the timeline set by the Government for resolving all pending podu land disputes in Telangana and the reasons for delays, if any?

### **Promotion of Traditional Industries**

†3448. Shri Brijendra Singh Ola:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government is implementing the Scheme of Fund for Regeneration of Traditional Industries (SFURTI scheme for the upgradation and promotion of traditional industries across the country including in Jhunjhunu district of Rajasthan, if so, the details thereof;

(b) the details on the outcomes of this scheme so far;

(c) whether the Government has undertaken efforts for the promotion of traditional industries such as Bandhej in Shekhawati region in Rajasthan including Jhunjhunu district and if so, the number of industries and organized artisan groups in Jhunjhunu district and other districts of Rajasthan; and

(d) whether the Government is making efforts to provide continuous employment to artisans in rural areas and if so, the details thereof?

### **Strengthening of Strategic Petroleum Reserves**

3449. Smt. Pratima Mondal:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the manner in which the Government is strengthening Strategic Petroleum Reserves (SPR) to mitigate the risks from geopolitical uncertainties, global supply chain disruptions and price volatility;

(b) the steps being taken to diversify crude oil and LNG import sources and the manner in which the Government plans to negotiate more favourable long-term contracts with international suppliers; and

(c) the manner in which the Government plans to balance fossil fuel reliance with renewable energy integration, ensuring a smooth transition to cleaner energy sources without disrupting economic growth?

### **Operation Greens Scheme under PMKSY**

†3450. Shri Daroga Prasad Saroj:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the impact of the Operation Greens scheme launched under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) including the products covered and the financial assistance provided, State-wise including Uttar Pradesh;

(b) whether there is any proposal to expand the said scheme to include additional food products, if so, the details thereof;

(c) the total number of farmers benefited in the country especially from Uttar Pradesh during the 14th Finance Commission period and the budget outlay and allocation made for this scheme for continuation during the period of 15th Finance Commission;

(d) the details of main features of the new schemes launched and the existing schemes under PMKSY; and

(e) the number of farmers benefited from the said scheme during the last three years and the current year?

New Delhi  
Thursday, March 13, 2025/  
Phalgun 22, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

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